

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through ementioning.phcbih@gov.in

Mentioning matters regarding filing of fresh cases:

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
14.9.2020					
1.	Praveen Kr Agarwal 9431268441	Baban Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
2.	Praveen Kr Agarwal 9431268441	Pankaj Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
3.	Praveen Kr Agarwal 9431268441	Gaurav Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
4.	Praveen Kr Agarwal 9431268441	Shoshal Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
5.	Suryakant Kr 9835830745	Onkar Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
6.	Suryakant Kr 9835830745	Abita Devi	CWJC	Matter relates to Certificate Case under Public Demand Recovery Act	To be filed on email-id efiling.phcbih@gov.in
7.	Aprajita 6388287657	Sukhari Devi	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
8.	Aprajita 6388287657	Raja Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-

					portal efiling.ecourts.gov.in/br
9.	Rajive Ranjan Singh 9430600391	Ritu Raj & 4 ors	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
10.	Rajive Ranjan Singh 9430600391	Ranjan Kr Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
11.	Ankur Prakash Sinha Mob: not given	Sanjay Kr Sah	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
12.	Ankur Prakash Sinha, Mob ---	Raja Patel	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
13.	Anju Kumari 9430890377	Vijay Kr Sah	Cr. Misc	A frivolous FIR has been lodged in retaliation to FIR lodged by petitioner's side in land dispute matter.	To be Filed through e-portal efiling.ecourts.gov.in/br
14.	Abhinav Shrivastava 9234875442	Bihar Rajya Vishwavidyalaya Karmchari Mahasangh & Ors	CWJC	Salary matter	To be Filed through e-portal efiling.ecourts.gov.in/br
15.	Sumit Kr Jha 9430207040	Nand Kr Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
16.	Rajesh Kr 9835052103	Amit Paswan	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br

17.	Indu Bhushan 9470083147	Sabitri Kumari & Ors	Cr. Misc (A. Bail)	Apprehensio n of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
18.	Dr. Anshuman 9431045259	Amit Seth	IA in Cr.App (DB) 277/2019	In custody	To be Filed through e- portal efiling.ecourts.g ov.in/br
19.	Manoj Kr 9934894192	Chandrika Pd & Ors	CWJC	Encroachme nt matter	To be filed on email-id efiling.phc- bih@gov.in
20.	Kr Uday Singh 9431074269	Bhagwan Singh	IA in Cr. App 2178/2020 (SJ)	In custody	To be Filed through e- portal efiling.ecourts.g ov.in/br
21.	Leelawati Kumari 9835274022	Nagendra Singh	CWJC	Modification	To be filed on email-id efiling.phc- bih@gov.in
22.	Leelawati Kumari 9835274022	Anup Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.ecourts.g ov.in/br
23.	Rajani Kant Singh 9334022333	Ishwar Kr Singh	CWJC	Dismissal from service	To be filed on email-id efiling.phc- bih@gov.in
24.	Leelawati Kumari 9835274022	Ranjeet Kr Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.ecourts.g ov.in/br
25.	Kr. Kaushik 9162920850	Madhvi Nidhi	CWJC	Service matter	To be filed on email-id efiling.phc- bih@gov.in
26.	Leelawati Kumari 9835274022	Raju Yadav	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
27.	Madhav Jha 9973056271	Bhikhendra Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal

					efiling.ecourts.gov.in/br
28.	Leelawati Kumari 9835274022	Munna Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
29.	Shrishti Singh 9538263118	M/s Muskan Associates	CWJC	Tender matter	To be filed on email-id efiling.phc-bih@gov.in
30.	Mukesh Kr Singh 9835417862	Saroj Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
31.	Madhav Jha 9973056271	Arjun Kr Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
32.	Braj Nandan Kr. Tiwary 9431427007	Lal Muni Devi and Anr.	Cr.Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
33.	Alok Kr. Alok 9334149971	JeharaKhatoon	Cr. Misc. (R.Bail)	In custody since 20.11.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
34.	BipinBihari Singh 8877241292	Prayag Prasad	MJC	The petitioner was superannuated from service whereas certain amounts were withholds/adjusted from the retiral dues	To be Filed through e-portal efiling.ecourts.gov.in/br
35.	BipinBihari	Ashok Kr.	MJC	Matter	To be

	Singh 8877241292	And Ors.		relates with the violation of judicial order dt. 06.03.2020.	Filed through e-portal efiling.ecourts.gov.in/br
36.	BipinBihari Singh 8877241292	Rambabu Prasad	CWJC	The issue relates with assailing the correctness of order passed by the authority ignoring the due payments even after the order passed by the learned District-Appellate Authority holding entitlement and consequently order of Hon'ble High Court.	To be Filed through e-portal efiling.ecourts.gov.in/br
37.	BipinBihari Singh 8877241292	Baby Kumari	CWJC	The issue relates regarding the due payments	To be Filed through e-portal efiling.ecourts.gov.in/br
38.	Braj Nandan Tiwary 9431427007	Mahesh Paswan	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br

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39.	Arun Kr. Jha 9835431516	Yogendra Mehta @ Yogi Mehta	Cr. Misc. (R.Bail)	In custody since 06.05.201 8	To be Filed through e- portal efiling.ecourts.g ov.in/br
40.	Narendra Kr. Singh 9186124831	Gita Devi	Cr. WJC	Instant Criminal Writ applicatio n has been filed by the petitioner for direction to the responde nt authoritie s for taking action, but authoritie s have not recover of the minor girl of the petitioner till today	To be filed on email-id efiling.phc- bih@gov.in
41.	Akhausi Kamal Kishore Sahay	Sanjay Kr. @ Sandeep Kr. And Ors.	Cr. Misc. (R.Bail)	In custody since 13.07.202 0	To be Filed through e- portal efiling.ecourts.g ov.in/br
42.	Akhausi Kamal Kishore Sahay	Amit Kr.	Cr. Misc. (R.Bail)	In custody since 29.04.202 0	To be Filed through e- portal efiling.ecourts.g ov.in/br
43.	Akhausi Kamal Kishore Sahay	Raushan Kr.	Cr. Misc. (A.Bail)	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
44.	Akhausi	Sanjeep	Cr. Misc.	In custody	To be

	Kamal Kishore Sahay	Kr. @ Sandip Kr. And Ors.	(R.Bail)	since 13.07.2020	Filed through e-portal efiling.ecourts.gov.in/br
45.	Anil Kr. Choudhary 8986459778	KhudbudiyaSahni @ Khudbudiya	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
46.	Vishal VikramRana 9470737947	Bandana Shekhar	CWJC	That the petitioner being the daughter of private respondent deserved inherent right in the ancestral property but the father along with brothers denying the same right of the petitioner	To be Filed through e-portal efiling.ecourts.gov.in/br
47.	Hari Kishore 9835441041	Rupesh Kr. And Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
48.	Hari Kishore 9835441041	KameshwarRai and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
49.	Hari Kishore 9835441041	VinodPaswan and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
50.	Hari Kishore	Shiv	Cr. Misc.	In custody	To be

	9835441041	Narayan Rai	(R.Bail)		Filed through e-portal efiling.ecourts.gov.in/br
51.	Ram Binodsingh 9955411320	Pintu Singh	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
52.	Ram Binodsingh 9955411320	Sanjay Singh	Cr. Misc. (R.Bail)	In custody since 05.06.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
53.	Rajiv Ranjan 9507106089	Shambhu Pandey and Mahesh Ojha	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
54.	Majid Mahboob Khan 7903444927	Emddul Haque and Ors.	Cr. WJC	In sight of the order dt. 01.09.2020 of Hon'ble Supreme Court of India the present Cr. WJC filed for urgent hearing. Foreign Nationals are forced to stay in India	To be filed on email-id efiling.phc-bih@gov.in
55.	Alok Kr. Alok 9334149971	Md. Saddam @ Aftab	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
56.	Alok Kr. Alok 9334149971	Mohan Paswan and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br

57.	Alok Kr. Alok 9334149971	Ravindra Ram	Cr. Misc. (R.Bail)	In custody since 26.07.202 0	To be Filed through e- portal efiling.ecourts.g ov.in/br
58.	VagishaPragy aVacaknavi 8084691944	Bharat Ram	I.A. in Cr. Misc. No. 1253- 2019	I.A. to recall the order of stay which has been granted without hearing these responde nts and counter affidavit to bring on record the true and correct facts.	To be Filed through e- portal efiling.ecourts.g ov.in/br
59.	Jitendra Kr. Singh 9973629597	Rahul Sah DurgeshS ah	Cr. Misc. (R.Bail)	In custody since 16.05.202 0	To be Filed through e- portal efiling.ecourts.g ov.in/br
60.	BijayPrakash Singh 9934804995	Krishna Yadav and Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecourts.g ov.in/br
61.	Raja Ram Rai 6207951518	Umesh Kr.	I.A. In CWJC No. 24786/20 19	I.A. for vacating the stay by virtue of reason that the member of the PACS and not being enjoy the beneficial	To be Filed through e- portal efiling.ecourts.g ov.in/br

				schemes of the State Government.	
62.	Dhirendra Kr. 9430557094	Vicky Kr. @ Deepak Kr. @ Vikky Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
63.	BijayPaswan Singh 9934804995	Amit Kr. Singh	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
64.	BijayPaswan Singh 9934804995	Ranjan Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
65.	BijayPaswan Singh 9934804995	SantoshPasi	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
66.	Priyesh Kr. 9471078617	JaishilalSani	CWJC	Release of Vehicle	To be filed on email-id efiling.phc-bih@gov.in
67.	Raghav Prasad 9431624830	Umand Kr. Gupta	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
68.	Raghav Prasad 9431624830	Amit Kr. @ Guddu	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
69.	Raghav Prasad 9431624830	Pitambar Sharma and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
70.	Krishna Chandra 9835860092	Nidhi Raj and Ors.	CWJC	The writ application is filed	Registrar List to verify

				for direction upon the respondents to allow the petitioner to appear in the STET examination which is going to be held from 16.09.2020	
71.	Basant Kr. Singh 9835207947	SantoshSah	CWJC	Release of Vehicle	To be filed on email-id efiling.phc-bih@gov.in
72.	Raju Kumar 9304741053	Bijay Kr. @ BijayPaswan	Cr. Misc. (Bail)	Application to file bail application	To be Filed through e-portal efiling.ecourts.gov.in/br
73.	Raju Kumar 9304741053	Sanjay Sahni	Cr. Misc. (Bail)	Application to file bail application	To be Filed through e-portal efiling.ecourts.gov.in/br
74.	Raju Kumar 9304741053	Awadhesh Das	Cr. Misc. (Bail)	Application to file bail application	To be Filed through e-portal efiling.ecourts.gov.in/br
75.	Raju Kumar 9304741053	Jaleshwar Sahni	Cr. Misc. (Bail)	Application to file bail application	To be Filed through e-portal efiling.ecourts.gov.in/br
76.	Raju Kumar 9304741053	Ganesh Kr.	Cr. Misc. (Bail)	Application to file bail application	To be Filed through e-portal efiling.ecourts.gov.in/br

77.	Raju Kumar 9304741053	Shashi Kant Rai	Cr. Misc. (Bail)	Applicatio n to file bail applicatio n	To be Filed through e- portal efiling.ecourts.g ov.in/br
78.	Kumar Praveen 9835467009	Mohan Rai and Ors.	Cr. App (SJ) /2020 (A.Bail)	Appellant apprehen ding their arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
79.	ShashiBhush an Kr. 9334096692	Balveer Singh	CWJC	Release of Vehicle	To be filed on email-id efiling.phc- bih@gov.in
80.	ShashiBhush an Kr. 9334096692	Raushan Kr. Jha	CWJC	Matter relates to PDS License	To be Filed through e- portal efiling.ecourts.g ov.in/br
81.	Kumar Praveen 9835467009	Mostt. Rukhsana Khatoon	Cr. WJC	Responde nt private O.PS. forcibly wants to capture the shop establishe d 40 years ago by her father in law upon protest her son was brutally assaulted by the O.Ps causing severe head injuries on 03.02.202 0	To be filed on email-id efiling.phc- bih@gov.in
82.	Kumar Praveen	Md. Tasalim	CWJC	For direction	To be Filed through e-

	9835467009			to the respondent authorities to take action on the application dt. 18.03.2019 filed by the petitioner for adding the khesra No. of his khatiani land in the record of his jamabandi	portal efiling.ecourts.gov.in/br
83.	ShashiBhushan Kr. 9334096692	Amit Kr.	CWJC	For appointment of arbitrator	To be filed on email-id efiling.phc-bih@gov.in
84.	Kumar Praveen 9835467009	Anish Raj	I.A in Cr. App. No. 1200/2017 (DB)	I.A. application for suspension of sentence and for the release of appellant on bail	To be Filed through e-portal efiling.ecourts.gov.in/br
85.	Shashi Bhushan Kr. 9334096692	Rana Ranveer	CWJC	Appointment matter	To be filed on email-id efiling.phc-bih@gov.in
86.	Vinay Kr. Mishra 9835490350	Udesh Kr. Yadav	Cr. Misc. (A.Bail)	Token No. has not been generated	Registrar List to verify

				as yet	
87.	Lakshmi Kant Sharma 9470633374	Sahadeo Ram	I.A. in Cr. App. No. 1234/2018 (S)	I.A. for suspension of sentence	To be Filed through e-portal efiling.ecourts.gov.in/br
88.	Vinay Kr. Mishra 9835490350	RadheMukhiya @ RadheshyamMukhiya	CWJC	For modification	To be filed on email-id efiling.phc-bih@gov.in
89.	Sumit Kumar Jha 9430207040	<u>Wakil Giri</u>	To file Cr. Misc R.Bail	Custody since 24.3.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
90.	Niranjan Kumar 9199527423	Jai Gopal Singh	For filing quashing	Quashing application Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
91.	Shekhar Kumar Singh 9939608952	Eknath Pathak	To file Criminal Misc. (A.Bail).	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
92.	Ritika Rani 9113761849	Kamlesh Yadav	To file Cr. Misc R.Bail	Custody since 24.9.2015	To be Filed through e-portal efiling.ecourts.gov.in/br
93.	Niranjan Kumar 9199527423	Kamlesh Soni	To file Quashing application	Quashing Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
94.	Alok Kumar Alok 9334149971	Raushan Kumar	To file Criminal Misc. (A.Bail).	Apprehension of arrest. Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
95.	Bhavesh Kumar	Deepak Rai @	To file Criminal	Apprehension of	To be Filed through e-

	9334108453	Deepak Kumar	Misc. (A.Bail).	arrest.	portal efiling.ecourts.gov.in/br
96.	Bhavesh Kumar 9334108453	Butan Sah & another	To file Cr. Misc R.Bail	Custody since 18.2.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
97.	Bhavesh Kumar 9334108453	Lal Babu Mahto	Criminal Misc. (A.Bail).	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
98.	Madhav Jha 9973056271	Mohan Sah	To file Cr. Misc R.Bail	Custody since 29.9.2019 Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
99.	Hans Lal Kumar 9431403756	Md Haroon	To file Criminal Misc. (A.Bail).	Apprehension of arrest. Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
100.	Hans Lal Kumar 9431403756	Praveen Kumar	To file Criminal Misc. (A.Bail).	Apprehension of arrest. Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
101.	Hans Lal Kumar 9431403756	Santosh Chaudhary	To file Criminal Misc. (A.Bail).	Apprehension of arrest. Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
102.	Hans Lal Kumar 9431403756	Suresh Mahto & others	To file Criminal Misc. (A.Bail).	Apprehension of arrest. Not in prescribed	To be Filed through e-portal efiling.ecourts.gov.in/br

				d format.	
103.	Hans Lal Kumar 9431403756	Jikullah Ansari & others	To file Criminal Misc. (A.Bail).	Apprehens ion of arrest. Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
104.	Bhavesh Kumar 9334108453	Ram Babu Rai & another	Criminal Misc. (A.Bail).	Apprehens ion of arrest. .	To be Filed through e- portal efiling.ecourts.g ov.in/br
105.	Diwakar Yadav 9835230552	Rahul Kumar Sharma & another	To file Cr. Misc R.Bail	Custody since 4.4.2020 Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
106.	Diwakar Yadav 9835230552	Krishna Kumar Sharma	To file Cr. Misc R.Bail	Apprehens ion of arrest Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
107.	Bhavesh Kumar 9334108453	Rupan Devi	To file Criminal Misc. (A.Bail).	Apprehens ion of arrest. .	To be Filed through e- portal efiling.ecourts.g ov.in/br
108.	Sanjeet Kumar 9431017782	Rupesh Malakar	To file Cr. Appeal	Custody since 21.5.2020	To be Filed through e- portal efiling.ecourts.g ov.in/br
109.	Sanjeet Kumar 9431017782	Vikash Kumar	To file Cr. Misc R.Bail	Custody since 26.9.2019	To be Filed through e- portal efiling.ecourts.g ov.in/br
110.	Rajeev Kumar Singh 9431022601	Lalu Yadav	To file Cr. Misc R.Bail	Custody since 26.3.2019	To be Filed through e- portal efiling.ecourts.g ov.in/br
111.	Kumar	Umesh	Criminal	Apprehens	To be Filed through e-

	Mrintunjay 7488485529	Kumar @ Umesh	Misc. (A.Bail).	ion of arrest.	portal efiling.ecourts.gov.in/br
112.	Shambhu Nath 9431421154	Santosh Kumar Chaudhary	To file Criminal Misc. (A.Bail).	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
113.	Vyas Kumar Mishra 9546658125	Mritunjay Kumar Pandey	For Filing Quashing	For harassing the petitioner	To be Filed through e-portal efiling.ecourts.gov.in/br
114.	Bhaskar Shankar 9430510969	Krishna Sao	To file Cr. Misc R.Bail	Custody since 13.5.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
115.	Bhaskar Shankar 9430510969	Sant Lal Pandit	To file Cr. Misc A.Bail	Apprehension of his arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
116.	Rupa Kumari 8789774061	Sudish Kumar	To file Cr. Misc R.Bail	Custody since 12.6.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
117.	Niranjan Kumar 9199527423	Kanahiya Kumar	To file Cr. Misc R.Bail	Petitioner is in custody	To be Filed through e-portal efiling.ecourts.gov.in/br
118.	Ankur Prakash Sinha	Vijay Singh	To file Cr. Misc A.Bail	Apprehension of his arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
119.	Mr. Ajay Mukherjee,94 31462953	Suraj Kumar @ Suraj Tati	To file (R. Bail)	Petitioner is languishing in jail since 13.08.2020.	To be Filed through e-portal efiling.ecourts.gov.in/br
120.	Mr. Ajay Mukherjee,94	Jeevan Kumar	To file (A. Bail)	Petitioner is	To be Filed through e-

	31462953	Pandit & Ors.		languishing in jail since 13.08.2020	portal e-filing.ecourts.gov.in/br
121.	Mr. Ajay Mukherjee,94 31462953	Manoj Kumar @ Manoj Yadav	To file (A. Bail)	Petitioner apprehending his arrest.	To be Filed through e-portal e-filing.ecourts.gov.in/br
122.	Mr. Ajay Kumar Jain,913507 0412	Ram Lal Ray & Anr.	Cr. Misc. ,To file (A. Bail)	Apprehension of his arrest. (Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in/br
123.	Mr. Sunit Kumar Srivastava,93 34181953	Sunny Kumar	CR. Misc. To file (R.Bail)	Custody since 26.7.2020 . (Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in/br
124.	Mr. Sunit Kumar Srivastav,933 4181953	Sunil Ray	CR. Misc. To file (A.Bail)	Petitioner sunil Ray to arrest . (Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in/br
125.	Mr. Ajay Kumar Jail, 9135070412	Shivchandra Prasad Gupta	CR. Misc. To file (A.Bail)	Apprehending arrest. (Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in/br
126.	Mr. Jay Ram Prasad,9304 728590	Akash Srivastava	CR. Misc. To file (A. Bail)	Apprehends his arrest. (Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in/br
127.	Mr. Jay Ram	Lalan Rai	CR. Misc.	Apprehen	To be

	Prasad,9304 728590		To file (A. Bail)	ds his arrest. (Not in Prescribe d format)	Filed through e- portal efiling.ecourts.g ov.in/br
128.	Mr. Jay Ram Prasad,9304 728590	Sohan Kumar	CR. Misc. To file (R. Bail)	Excise Act. Not in Prescribe d format)	To be Filed through e- portal efiling.ecourts.g ov.in/br
129.	Mr. Jay Ram Prasad,9304 728590	Jaykant Ray @ Jai Kant Rai	CR. Misc. To file (R. Bail)	Excise Act. Not in Prescribe d format)	To be Filed through e- portal efiling.ecourts.g ov.in/br
130.	Mr. Ranjan Kumar Sinha,94734 47663	Munchun Paswan	CR. Misc. To file (R. Bail)	Apprehen ds his arrest.	To be Filed through e- portal efiling.ecourts.g ov.in/br
131.	Mr. Ravindra Kumar singh,943132 2482	Om Sah	CR. Misc. To file (R. Bail)	The petitioner is in custody Not in Prescribe d format)	To be Filed through e- portal efiling.ecourts.g ov.in/br
132.	Mr. Rajive Ranjan singh,943060 0391	Sanjay Kumar	Cr. Misc.. To file SC/ST Act	Custody since 27.8.2020 .Not in Prescribe d format)	To be Filed through e- portal efiling.ecourts.g ov.in/br
133.	Mr. Sanjay Kumar Singh,99058 66979	Chhedi Sharma	CR. Misc. To file (A. Bail)	Apprehen ds his arrest. (Not in Prescribe d format)	To be Filed through e- portal efiling.ecourts.g ov.in/br
134.	Mr. Sanjay Kumar Singh,99058 66979	Kameshw ar sharma	CR. Misc. To file (R. Bail)	Petitioner is in judicial custody.	To be Filed through e- portal efiling.ecourts.g

				(Not in Prescribed format)	ov.in/br
135.	Mrs. Mukul KUmari,7259 8377	Rajendra Bhuiyan	CR. Misc. To file (R. Bail)	Jail custody since 24.07.2019. (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
136.	Mr. Sanjay Kumar Singh,99058 66979	Md. Ahsanul	To file (Bail)	Petitioner is in judicial custody. (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
137.	Mr. Sanjay Kumar Singh,99058 66979	Bapi Das & Ors.	To file (Bail)	Petitioner is in judicial custody. (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
138.	Mr. Sanjay Kumar Singh,99058 66979	Md. Zubair.	Cr. Misc	Vehicle of the petitioner is seized (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
139.	Mr. Umesh Kumar,9431 830267	Brahmdeo Yadav	To file Cr. Misc. .../ 2020(A. Bail)	Apprehension of arrest (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
140.	Mr. Sandip Kumar Gautam,947 1864665	Mukesh Mahto	To file Cr. Misc. .../ 2020(B. Bail)	The petitioner is in Jail custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
141.	Mr. Sandip	M.D.	To file Cr.	The	To be

	Kumar Gautam,947 1864665	Saddam	Misc. .../ 2020(B. Bail)	petitioner is in Jail custody.	Filed through e-portal efiling.ecourts.gov.in/br
142.	Mr. Sandip Kumar Gautam,947 1864665	Kaushal Kumar singh	To file Cr. Misc. .../ 2020(A. Bail)	The petitioner has apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
143.	Mr. Sandip Kumar Gautam,947 1864665	Shivam Mahto	To file Cr. Misc. .../ 2020(A. Bail)	The petitioner is in judicial custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
144.	Mr. Sandip Kumar Gautam,947 1864665	Sanjeev Sah	To file Cr. Misc. .../ 2020(R. Bail)	The petitioner is in judicial custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
145.	Mr. Ajay Kumar Jai, 9135070412	Rahul Kumar	To file Cr. Misc. .../ 2020(R. Bail)	The petitioner is in jail since 12.6.2020 . (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
146.	Mr. Dinesh Maharaj , 9431189629	Sanjeet Paswan	To file Cr. Misc. .../ 2020(A. Bail)	The petitioner is apprehends his arrest. (Not in Prescribed format)	To be Filed through e-portal efiling.ecourts.gov.in/br
147.	Mr. Sanjay Kumar Mishra,9431 662148	Shankar Mandal	To file Cr. Misc. .../ 2020(A. Bail)	Petitioner having apprehension of arrest.)	To be Filed through e-portal efiling.ecourts.gov.in/br
148.	Mr. Sanjay Kumar	Nirmal Rai	To file Cr. Misc. .../	In custody	To be Filed through e-

	Mishra,9431662148		2020(R. Bail)		portal efilng.ecourts.gov.in/br
149.	Mr. Satya Prakash, 9431310661	Balram Kumar @ Balram Pandit	To file Cr. Misc. .../ 2020(A. Bail	Apprehension of Arrest. (Not in Prescribed format)	To be Filed through e-portal efilng.ecourts.gov.in/br
150.	Mr. Bhola Prasad,9431310661	Mahendra Mandal	To file Cr. Misc. .../ 2020(A. Bail	Apprehension of Arrest. (Not in Prescribed format)	To be Filed through e-portal efilng.ecourts.gov.in/br
151.	Mr. Bhola Prasad, 9431310661	MD. Khidir Ali	To file Cr. Misc. .../ 2020(A. Bail	Apprehension of Arrest. (Not in Prescribed format)	To be Filed through e-portal efilng.ecourts.gov.in/br
152.	Mr. Bhola Prasad,9431310661	MD. Sukruddin	To file Cr. Misc. .../ 2020(A. Bail	Apprehension of Arrest. (Not in Prescribed format)	To be Filed through e-portal efilng.ecourts.gov.in/br
153.	Mr. Bhola Prasad,9431310661	Tausif	To file Cr. Misc. .../ 2020(R. Bail	Custody since 4.5.2020. (Not in Prescribed format)	To be Filed through e-portal efilng.ecourts.gov.in/br
154.	Mr. Bhola Prasad,9431310661	Nande Chaudhary	To file Cr. Misc. .../ 2020(R. Bail	Custody since 18.3..2020. (Not in Prescribed format)	To be Filed through e-portal efilng.ecourts.gov.in/br

				d format)	
155.	Prabhat Ranjan 9934089894	Binod Kumar Sao (Partner) Ujjaini Mahakal Trade Co	To file Civil Writ	Release of vehicle.	To be filed on email-id efiling.phc- bih@gov.in
156.	Hans Lal Kumar 9431403756	Praveen Kumar	To file Civil Writ	Release of vehicle. Not in prescribe d format	To be Filed through e- portal efiling.ecourts.g ov.in/br
157.	Abhinav Srivastava 9234875442	Ajay Kumar Jalan & others	To file Civil Writ	Relates To Bihar Municipal Act. Not in prescribe d format	To be Filed through e- portal efiling.ecourts.g ov.in/br
158.	Niranjan Kumar 9199527423	Mritunjay Kumar Singh	To file Civil Writ	For Quashing Not in prescribe d format	To be Filed through e- portal efiling.ecourts.g ov.in/br
159.	Krishna KumarJha 7857084549	Kunj Bihari Singh	To file Civil Writ	To investigat e the matter. Not in prescribe d format	To be Filed through e- portal efiling.ecourts.g ov.in/br
160.	Dilip Kumar 9835070290	Mahendra Kumar Singh & another	To file Civil Writ	For Constructi on of Panchayat i Raj	To be filed on email-id efiling.phc- bih@gov.in

				Bhawan	
161.	Abhinav Srivastava 9234875442	Dr. Renu Bharti & other	To file Civil Writ	Service matter Not in prescribed format	To be Filed through e- portal efiling.ecourts.g ov.in/br
162.	Uma Shankar Tiwary 9334270239	Titu Budwal	To file Civil Writ	Terminatio n matter Not in prescribed format	To be Filed through e- portal efiling.ecourts.g ov.in/br
163.	Prabhakar Nath Rai 9905417300	Amit Kumar Kushwah a @ Dr. A.K. Kushwah a	To file Civil Writ	Service matter Not in prescribed format	To be Filed through e- portal efiling.ecourts.g ov.in/br
164.	Bishwa Bibhuti Kumar Singh 9905353756	The Principal Secretary & others	To file M.J.C.	Modificati on	To be filed on email-id efiling.phc- bih@gov.in
165.	Vyas Kumar Mishra 9546658125	Mritunjay Kumar Pandey & others	To file Civil Writ	For Quashing	To be Filed through e- portal efiling.ecourts.g ov.in/br
166.	Brij Bihar Tiwary 9835431783	Ram Naresh Pandey & others	To file Civil Writ	Demolitio n Matter. Not in prescribed format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
167.	Prabhat Ranjan 9934089894	Ujjaini Mahakal Trade Co	To file Civil Writ	Release of vehicle. Not in prescribed format	To be Filed through e- portal efiling.ecourts.g ov.in/br

168.	Manoj Kumar Manoj 9431082349	Shambhu Prasad	To file Civil Writ	Terminati on Matter.	To be filed on email-id efiling.phc- bih@gov.in
169.	Ambuj Narayan Choubey 9334107755	Baijnath Kumar	To file Civil Writ	Demolitio n Matter. Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
170.	Rajeev Kumar Singh 9431022601	Bihar State Industrial Training Institute & other	To file Civil Writ	Transfer matter Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
171.	Rupa Kumari 8789774061	Sanjeev Kumar	To file Civil Writ	Release of vehicle.	To be filed on email-id efiling.phc- bih@gov.in
172.	Rajeev Kumar Singh 9431022601	Dr. Bhol Nath Singh	To file Civil Writ	Terminati on Matter. Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
173.	Mr. Chandraq Mohan singh,923475 9829	Satya Narayan Singh	To file civil writ	Construct house. Not in prescribe d format.	To be Filed through e- portal efiling.ecourts.g ov.in/br
174.	Mr. Mrityunjay Kumar,9939 469351	Dayanan d Singh	To file civil writ	Panchyat Teacher matter	To be filed on email-id efiling.phc- bih@gov.in
175.	Mr. Mrityunjay Kumar,9939 469351	Rita Kumari	To file civil writ	Panchyat Teacher matter	To be filed on email-id efiling.phc- bih@gov.in
176.	Mr. Bhola	Bobby	To file	Excise Act	To be Filed through e-

	Prasad,9431 047724	Kumari	civil writ	.Not in prescribed format	portal efiling.ecourts.g ov.in/br
177.	Mr. Dinesh Maharaj, 9431189629	Preeti Kumari	To file civil writ	Challenge the selection process. Not in prescribed format	To be Filed through e- portal efiling.ecourts.g ov.in/br
178.	Mr. Dinesh Maharaj, 9431189629	Anju shukla	To file civil writ	Challenge the selection process. Not in prescribed format	To be Filed through e- portal efiling.ecourts.g ov.in/br
179.	Mr. Rajeev Kumar Singh,94310 22601	Anup Kumar	To file writ	Request for deployme nt of force by order dated 31.08.202 0.	To be filed on email-id efiling.phc- bih@gov.in
180.	Umesh Kr 9431830267	Vinay Yadav	Cr Misc (A. Bail)	Apprehens ion of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
181.	Rajendra Prasad Sah 9431445406	Khushbu Khatoon	Cr. Misc. (R. Bail)	In custody (In advance stage of pregnanc y)	To be Filed through e- portal efiling.ecourts.g ov.in/br
182.	Abhimanyu Sharma 9835286631	Santosh Panjar	A. Bail	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
183.	Abhimanyu Sharma 9835286631	Pankaj Kumar Mahto	R. Bail	Petitioner is in custody	To be Filed through e- portal efiling.ecourts.g

				since 16.05.201 9	ov.in/br
184.	Sunil Prasad 9430964251	Anarjit Rai	A. Bail (SC/ST Act)	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
185.	Vijay Shankar Shrivastava 9431074269	Bhopal Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody since 18.06.202 0	To be Filed through e- portal efiling.ecourts.g ov.in/br
186.	Vijay Shankar Shrivastava 9431074269	Bhushan Patel	Cr. Misc. (A. Bail)	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
187.	Man Mohan Kumar 9931003145	Prahalad Yadav	R. Bail	Petitioner is aged about 61 years and is suffering from various diseases. Similarly situated co- accused granted bail. (In custody for more than one year	To be Filed through e- portal efiling.ecourts.g ov.in/br
188.	Man Mohan Kumar 9931003145	Santosh Yadav	R. Bail	In custody since 28.03.201 9 and similarly situated co- accused granted	To be Filed through e- portal efiling.ecourts.g ov.in/br

				bail.	
189.	Man Mohan Kumar 9931003145	Rupesh Kumar	R. Bail	Petitioner is in custody since 07.02.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
190.	Shyam Bihari Singh 9431410552	Brajesh Kumar and another	Cr. Appeal (S.J.) (SC/ST Act) (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
191.	Arun Kumar 9431038797	BinodSahani	Cr. Misc. (R. Bail)	Petitioner is in custody since 10.01.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
192.	Arun Kumar 9431038797	Chandan Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody since 26.06.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
193.	Arun Kumar 9431038797	Suman Kumar	Cr. Misc. (A. Bail) (Excise Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
194.	Arun Kumar 9431038797	Md. JubairAlam	Cr. Misc. (R. Bail) (NDPS Act)	Petitioner is in custody since 31.05.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
195.	Arun Kumar 9431038797	ChunnuSah and others	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since 22.05.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
196.	Arun Kumar 9431038797	Kanhai Rai	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since	To be Filed through e-portal efiling.ecourts.gov.in/br

				26.06.2020	ov.in/br
197.	Arun Kumar 9431038797	BasuSah and another	Cr. Misc. (R. Bail)	In custody since 09.02.2020	To be Filed through e- portal efiling.ecourts.gov.in/br
198.	Parwej Khan 9430684661	Om Prakash @ Chhotu @ Om Prakash Ray	R. Bail	Petitioner is in custody since 19.05.2020	To be Filed through e- portal efiling.ecourts.gov.in/br
199.	Parwej Khan 9430684661	Satendra Kumar Yadav	Cr. Appeal (S.J.) (SC/ST Act) (A. Bail)	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.gov.in/br
200.	Md. NajmulHodda 9431495219	HashimM ansuri	R. Bail	Petitioner is in custody since 20.01.2020	To be Filed through e- portal efiling.ecourts.gov.in/br
201.	Md. NajmulHodda 9431495219	Md. Mahtab	R. Bail	Petitioner is in custody since 20.01.2020	To be Filed through e- portal efiling.ecourts.gov.in/br
202.	Md. NajmulHodda 9431495219	Md. Gulrez	R. Bail	Petitioner is in custody since 27.06.2020	To be Filed through e- portal efiling.ecourts.gov.in/br
203.	Md. NajmulHodda 9431495219	Pahlu Yadav	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.gov.in/br
204.	Md. NajmulHodda	Sarika Devi @ Monakri	R. Bail	Petitioner is a lady and she is	To be Filed through e- portal

	9431495219			in custody since 18.12.2019	efiling.ecourts.gov.in/br
205.	Md. NajmulHodda 9431495219	KalpanaKumari	R. Bail	Petitioner is a lady and she is in custody since 18.12.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
206.	Ashok Kumar Sinha 9472940625	Raj Kihsor @ Tayagi Yadav and another	Cr. Misc. (A. Bail) (Arms Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
207.	Ashok Kumar Sinha 9472940625	Yogendra Yadav	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
208.	Ashok Kumar Sinha 9472940625	Radhika Devi	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
209.	Ashok Kumar Sinha 9472940625	Renu Devi @ RenuKumari and another	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
210.	Ashok Kumar Sinha 9472940625	Amrendra Kumar @ Ghalti @ Gholti and another	Cr. Misc. (A. Bail) (Arms Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
211.	Pramod Kumar Sinha 9934066362	Deepak Kumar	R. Bail (Excise Act)	Petitioner is in custody since 19.06.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
212.	Pramod Kumar Sinha	Dhanajay Tanti	A. Bail (Excise)	Apprehension of	To be Filed through e-portal

	9934066362		Act)	arrest	efiling.ecourts.gov.in/br
213.	Bimal Kumar 9431206494	Md. Masihuzzaman and others	I.A. in CWJC No. 20699 of 2019	CO Katihar sent a notice to the petitioners particularly petitioner no.9 to remove the encroachment from the land in question till 15.09.2020 otherwise on 16.09.2020 the so called encroachment over the land will be removed by the authority.	To be filed on email-id efiling.phc-bih@gov.in
214.	Alok Kumar Alok 9334149971	Suraj Kumar	CWJC (Excise Act)	Release of vehicle	To be filed on email-id efiling.phc-bih@gov.in
215.	Alok Kumar Alok 9334149971	Arun Rai @ Arun Kumar Yadav @ Arun Kumar	CWJC (Excise Act)	Release of vehicle	To be filed on email-id efiling.phc-bih@gov.in

		Rai			
216.	Alok Kumar Alok 9334149971	Suraj Kumar	CWJC (Excise Act)	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
217.	Manohar Prasad Singh 9931027231	Goverdha n Singh	CWJC	Forcefully, village road is being construct ed on the private land of the petitioner without adopting the process of Land Encroach ment Act.	To be filed on email-id efiling.phc- bih@gov.in
218.	Sudhir Kumar Sinha 9934227501	Mirtunjay Kumar	Cr. Misc. (A. Bail) (Excise Act)	For modificati on	To be filed on email-id efiling.phc- bih@gov.in
219.	Sudhir Kumar Sinha 9934227501	Raju Kumar and another	Cr. Misc. (R. Bail) (Excise Act)	Petitioner s are in custody since 14.08.202 0	To be Filed through e- portal efiling.ecourts.g ov.in/br
220.	Sudhir Kumar Sinha 9934227501	BabluMan jhi	Cr. Misc. (R. Bail)	Petitioner is in custody since 24.07.201 9	To be Filed through e- portal efiling.ecourts.g ov.in/br
221.	Sudhir Kumar Sinha 9934227501	Vijay Kumar Paswan	Cr. Misc. (A. Bail)	Apprehen sion of arrest	To be Filed through e- portal efiling.ecourts.g ov.in/br
222.	Sharda Nand Mishra 9430450915	Rajeev Yadav	Cr. Misc. (R. Bail)	For grant of regular bail	To be Filed through e- portal

					efiling.ecourts.gov.in/br
223.	Sharda Nand Mishra 9430450915	Vikash Yadav	Cr. Misc. (A. Bail) (Arms Act)	For grant of anticipatory bail	To be Filed through e-portal efiling.ecourts.gov.in/br
224.	Vijay Shankar Shrivastava 9431074269	Kunal Paswan	Cr. Misc. (R. Bail)	Petitioner is in custody since 01.06.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
225.	Pramod Kumar Sinha 9934066362	Md. Raju @ Raja	R. Bail	Petitioner has been remanded in this case on 25.09.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
226.	Alok Kumar Alok 9334149971	Rinku Devi and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
227.	Rajani Kant Singh 9334022333	Chandan Kumar and others	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
228.	Prakash Srivastava 8084510539	Rajeshwar Sharma	Cr. Misc. (Bail Matter)	Earlier an application for early posting was filed on 26.08.2020 but no information has been transmitted regarding any sort	To be Filed through e-portal efiling.ecourts.gov.in/br

				of progress in this matter.	
229.	Prakash Srivastava 8084510539	VivekRanjan @ Vivek Kumar	Cr. Misc. (A. Bail)	For grant of anticipatory bail	To be Filed through e-portal efiling.ecourts.gov.in/br
230.	Manish Chandra Gandhi 9852475451	DikeshManhi and others	A. Bail	For modification	To be filed on email-id efiling.phc-bih@gov.in
231.	Manish Chandra Gandhi 9852475451	Vikash Kumar and another	A. Bail	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
232.	Ajay Kumar Tiwari 9835613681	Harshit Kumar Dubey & others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
233.	Ajay Kumar Tiwari 9835613681	Laxmi Kant Pandey	Cr. Appeal (D.B) (R. Bail)	Appellant is in custody since 28.08.2018	To be Filed through e-portal efiling.ecourts.gov.in/br
234.	Ajay Kumar Tiwari 9835613681	Ramesh Pandey	Cr. Appeal (D.B.)	Appellant is in custody since 20.08.2018	To be Filed through e-portal efiling.ecourts.gov.in/br
235.	Ajay Kumar Tiwari 9835613681	Awanit Kumar Ram	Cr. Misc. (R. Bail)	Petitioner is in custody since 19.03.2018	To be Filed through e-portal efiling.ecourts.gov.in/br
236.	Raghav Prasad 9431624830	Ragho Yadav	R. Bail	Petitioner is in custody	To be Filed through e-portal efiling.ecourts.gov.in/br
237.	Pramod	Rajendra	A. Bail	Apprehen	To be Filed through e-

	Kumar Sinha 9934066362	Chaudhary	(Excise Act)	sion of arrest	portal efiling.ecourts.gov.in/br
238.	Virendra Kumar 9006493700	Raju Mukhiya	A. Bail	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
239.	Vishwajeet Kumar Mishra 9334869512	Sandeep Kumar Soni	CWJC (Excise Act)	For release of vehicle	To be filed on email-id efiling.phc-bih@gov.in
240.	Virendra Kumar 9006493700	Sanjay Ray	R. Bail	In custody since 30.06.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
241.	Deepak Kumar 9334909806	Awadhesh Paswan and others	A. Bail	For grant of anticipatory bail	To be Filed through e-portal efiling.ecourts.gov.in/br
242.	Rajiv Ranjan Kumar Pandey 8210270372	Pratima Shukla	CWJC	Staffs of Municipal Corporation, Patna City, threatening to vacate land, otherwise they will demolish residential house. Petitioner is a 75 years lady having no other residential house.	To be filed on email-id efiling.phc-bih@gov.in
243.	Deepak Kumar 9334909806	Birendra Kumar	A. Bail	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br

244.	Virendra Kumar 9006493700	Shyamu Das	R. Bail	In custody since 17.07.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
245.	Vishwajeet Kumar Mishra 9334869512	Brijkishore Singh and others	A. Bail	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
246.	Vijay Shankar Shrivastava 9431074269	Sunil Mahto	Cr. Misc. (R. Bail)	In custody since 03.07.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
247.	Virendra Kumar 9006493700	Sushil Sah	R. Bail	In custody since 07.08.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
248.	Md. Fazle Karim 8860764786	Md. Touhid	A. Bail	Apprehension of arrest (Non-Bailable Offence)	To be Filed through e-portal efiling.ecourts.gov.in/br
249.	Prashant Kumar 9582941399	Aftab Alam and another	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
250.	Vishwajeet Kumar Mishra 9334869512	Vinod Prasad	CWJC (Excise Act)	For release of vehicle	To be filed on email-id efiling.phc-bih@gov.in
251.	Md. NajmulHodda 9431495219	Guddu Yadav	CWJC (Excise Act)	For release of vehicle	To be filed on email-id efiling.phc-bih@gov.in
252.	Manish Chandra Gandhi 9852475451	Dipak Kumar	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br

Mentioning matters regarding urgent hearing of pending cases:

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	14.09.2020				
1.	Kr. Praveen 9835467009	Anish Raj	Cr. App (DB) 1200/2017	In custody since 22.02.2015.	To be Listed
2.	Uday Pratap Singh 9431074236	Ajay Kr. Pandey	EC-BRHC99- 12032/2020	In custody since 12.08.2017.	To be Listed
3.	Jitendra Narain Sinha 9431047428	Samar Kant Sharma	I.A 1/2020 in Cr. App(DB) 942/2018	In custody since 11.07.2018(I ncomplete format)	Not considered as format incomplete
4.	Rakesh Kr. Sharma 9430015598	Munna	I.A 1/2020 in Cr. App(DB) 603/2019	In custody.	To be Listed
5.	Anjani Parashar 9470832485	Tuntun Rai	I.A 2/2019 in Cr. App(DB) 195/2016	I.A for bail. (Incomplete format)	Not considered as format incomplete
6.	Kr. Uday Singh 9431074269	Sriram Choudhary	I.A 2/2020 in Cr. App (DB) 61/2019	I.A for bail. (Incomplete format)	Not considered as format incomplete
7.	Vijay Shankar Srivastava 9431074269	Shami Ali & Ors.	I.A 1/2020 in Cr. App(SJ) 2157/2019	In Custody since 16.02.2013. (Incomplete format)	Not considered as format incomplete
8.	Sudhir Kr. Singh 9431074269	Mantu Singh	I.A 2/2020 in Cr. App 3182/2017(SJ)	I.A for bail. (Incomplete format)	Not considered as format incomplete
9.	Vijay Shankar Srivastava 9431074269	Akash Kr.	I.A 1/2020 in Cr. App(DB) 400/2019	I.A for bail. (Incomplete format)	Not considered as format incomplete
10.	Vijay Shankar Srivastava 9431074269	Ajit Ram	I.A 1/2020 in Cr. App(DB) 1513/2019	I.A for bail. (Incomplete format)	Not considered as format incomplete
11.	Sanjeev Kr. Shrivastava	Munna Sah	Cr. Misc 26803/2020	For listing. (Incomplete	Not considered as format

	9431436243			format)	incomplete
12.	Binay Singh	Rajesh Ranjan	EC-BRHC99-17513/2020	Not given.	Not considered as format incomplete
13.	Rajiv Ranjan Kr. Pandey 8210270372	Arun singh	I.A 1/2018 in Cr. App (DB) 927/2017	In Custody since 22.01.2016.	To be Listed
14.	Kunwar Narayan Jamuar 9939090738	Harendra Yadav	I.A 8/2020 in Cr. App(DB) 265/2016	I.A for bail. (Incomplete format)	Not considered as format incomplete
15.	Ram Shankar Das 9431420813	Raman Kr.	I.A 1 in Cr. App(SJ) 812/2019	I.A for bail. (Incomplete format)	Not considered as format incomplete
16.	Anil Kr. Saxena 9334270542	Sheo Kr.	I.A 1/2020 in Cr. App(SJ) 3340/2019	I.A for bail.	To be Listed
17.	Abhay Kr. Thakur 9931230682	Arvendra Kr. Thakur	CWJC 9426/2020	Removal of encroachment.	To be Listed
18.	Mukeshwar Dayal, 9430677663	Md. Adil Hussain & Anr.	EC-BRHC99-14017-2020	Examination matter.	To be Listed
19.	Surendra Kr. Mishra 9334036025	Arjun Sah & Ors.	CWJC 5793/2020	In this case the notice dt. 23.1.2020 issued by Circle Officer has been challenged. (Incomplete format)	Not considered as format incomplete
20.	Surendra Kr. Mishra 9334036025	Rajesh Singh & Anr.	CWJC 23092/2019	Selection matter. (Incomplete format)	Not considered as format incomplete
21.	Mrigank Mauli 9431022724	Sudhir Kr. Singh	CWJC 10828/2015	Removal from service.	No Urgency
22.	Shilpi Keshri 8987365744	Sanjay kr.	EC-BRHC99-18464-2020	Selection matter. (Incomplete format)	Not considered as format incomplete
23.	Shashank	Saheb	Cr. Misc	For filing	Not considered

	Shekhar 9386555819		24297/2020	vakalatnama (Incomplete format)	as format incomplete
24.	Sanjeev Verma 9122499613	Praveen Sah	Cr. Misc 16102/2018	Quashing. (Incomplete format)	Not considered as format incomplete
25.	Shashank Shekhar 9386555819	Prabhat Ranjan	Cr.App(SJ)59 8/2018	For filing vakalatnama (Incomplete format)	Not considered as format incomplete
26.	Tuhin Shankar 8294224221	Gopal Bharatia	CWJC 4631/2020	For disposal.	No Urgency
27.	Indu Bhushan 9470083147	Rajive Nandan Mourya	CWJC 24171/2018	Dismissal from service.	No Urgency
28.	Vipin Kr. 9431878581	Raushan Kr.	EC-BRHC99- 19001-2020	Petitioner's license has been blocked.	To be Listed
29.	Navendu Kr. 9431294555	Mukesh Kr.	CWJC 6486/2020	Appointment matter.	To be Listed
30.	Sanjeev Kr. 9431860650	Chandra Bhushan Rao	T. No. CWJC 8090/2020	Release of vehicle.	To be Listed
31.	Kr. Kaushik 9162920850	Anil Kr. Sharma & Ors.	CWJC T. No. 8504/2020	Examination matter.	To be Listed
32.	Pradeep Kr. Singh 9973095687	Indu Kri.	EC-BRHC99- 14758-2020	Salary matter. (Incomplete format)	Not considered as format incomplete
33.	Sadanand Paswan 9430001717	Tarun Kr. Singh	CWJC 4428/2019	Dismissal from service. (Incomplete format)	Not considered as format incomplete
34.	Mrigank mauli 9431022724	Sanjay Kr. Singh	LPA 633/2019	Service matter.	To be Listed
35.	Kaushalesh Choudhary 9934003985	Vinod Kr. Mishra	T. No. 8514/2020	PDS Shop has been cancelled.	To be Listed
36.	Sadanand Paswan 9430001717	Mrinal Kr.	T. No. CWJC No. 9196/2020	Selection matter. (Incomplete	Not considered as format incomplete

				format)	
37.	Savita 8789213411	Danjjee	Cr. Rev. 900/2019	Petitioner is in remand home since 12.09.2018, Co-accused has been granted bail.	To be Listed
38.	Dhananjaya Nath Tiwari 9430073833	Nizamuddin Admed	CWJC No. 15447/2017	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
39.	Dhananjaya Nath Tiwari 9430073833	Kailash Yadav	CWJC No. 18371/2017	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
40.	Dhananjaya Nath Tiwari 9430073833	Upendra Pd. Mandal	CWJC No. EC-BRHC99-11415	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
41.	Dhananjaya Nath Tiwari 9430073833	Fudeni Roy	CWJC No. 781/2019	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
42.	Dhananjaya Nath Tiwari 9430073833	Digambar Paswan	CWJC EC-BRHC99-07257-2020	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
43.	Amit Anand Not legible	Rajesh Kr. @ Rajesh Rai and Anr.	Cr. App No. 584/2020 (S)	For withdrawal	To be Listed
44.	Sunil Prasad Singh 9430213180	Dilip Sah @ Mayank	I.A. No. 1/2019 in Cr. App. No. 234/2018 (DB)	Appellant in custody since 24.09.2011, wife of the appellant has suffered death due to infection of Corona	To be Listed

45.	Rakesh Kr. Sharma 9430015598	Kailash Bhushan Tiwari	CWJC EC-BRHC99-19011-2020	Matter relates to Recovery from Pension	To be Listed
46.	Lakshmi Kant Sharma 9470633374	Rakesh Kr.	CWJC EC-BRHC99-13337-2020	The name of the petitioner came in this case on suspicion and the petitioner is selected on the post of Sub-Inspector but due to the present case his candidature is pending.	To be Listed
47.	Lakshmi Kant Sharma 9470633374	Braj Kishore Sharma	CWJC No. 24660/2018	Cancellation of PDS License	To be Listed
48.	Lakshmi Kant Sharma 9470633374	Ramanand Sharma	CWJC No. 17264/2018	Cancellation of PDS License	To be Listed
49.	Lakshmi Kant Sharma 9470633374	Vijay Kr. Das	CWJC No. EC-BRHC99-16098-2020	The petitioner has been removed from the post of Mukhiya and further the respondent has restricted the petitioner from contesting election for next five years on non-est and illegal order without considering	To be Listed

				the facts of the case	
50.	Abdul Wadood 9934400929	Md. Kaishar Alam	CWJC EC-BRHC99-17983-2020	Suspension of PDS License	To be Listed
51.	Manoj Kr. Pandey 9431433391	Amir Lal	E-Filing No. 11435-2020 Notice No. II writ E.C. Act Specified matter	For quashing the order dt. 09.05.2020 whereby and whreunder the SDO Masaurhi has cancelled the PDS License of the petitioner	To be Listed
52.	Priya Gupta 9488260077	M/s Arun Deo Kr.	CWJC EC-BRHC99-16114-2020	Tender Matter	To be Listed
53.	Pramod Rajpati 9431021093	Ashok Kr. And Ors.	CWJC No. 4975/2020	Internever petitioner for vacating the stay order dt. 24.07.2020 in CWJC No. 4975/2020	No Urgency
54.	Krishna Chandra 9835860092	Shri Bhagwan Prasad @ Sahrukh Khan @ Sri Bhagwan Prasad	Cr. App. 734/2020 (Sj)	Till date the case has not been listed under Consolidated list	Registrar List to verify
55.	Ravindra kr. 6201898771	Brendra Pratap Singh	Cr. Misc. No. 7704/2020	For modification (incomplete format)	Not considered as format incomplete
56.	Mukeshwar Dayal 9430677663	Md. Adil Husain and Anr.	CWJC EC-BRHC99-14017-2020	Result of Bihar Technical Service Commission for the post of Junior Engineer (Civil) is going to be	To be Listed

				published, but the working experience of the petitioner's which has been filled up in original application is deleted from experience column	
57.	Sunil Kr. Singh 9431647258	Ram Narain Sah Sarvodya Mahavidyala	Case No. 9710	Matter relates to affiliation of college	No Urgency
58.	Mr. Mukesh kr. 8986271729	Sachin Kr. Sanju And Ors.	CWJC No. 5748/2020	Appointment matter	To be Listed
59.	Shailendra Kr. Singh 9431497463	Sachchidana nd Yadav @ Suchit Yadav	Cr. App. No. 850/18 (DB)	Appellant was granted bail on 26.06.2020 subject to deposit of fine awarded by the Trial Court whereas no fine was awarded by the trial court due to which bail bond filed dt. 02.07.2020 on behalf of the appellant through E-mode was not accepted.	To be Listed under heading "To Be Mentioned"
60.	Basant Kr. Singh	Informant	Cr. Misc. No. 23706-2020 (A.Bail)	For filing Vakalatnama	To be filed through e-mode

61.	Sumeet Kr. Singh 8292999999	Siyaram Rai	CWJC No. 21312/2019	Cancellation of PDS License	To be Listed
62.	Sumeet Kr. Singh 8292999999	Santosh Kr. Singh	CWJC No. 3978/2020	Cancellation of PDS License	To be Listed
63.	Sumeet Kr. Singh 8292999999	Ramanand Ram	CWJC No. 23643/2019	Cancellation of PDS License	To be Listed
64.	Sumeet Kr. Singh 8292999999	Mohan Singh	CWJC No. 21547/2019	Cancellation of PDS License	To be Listed
65.	Sumeet Kr. Singh 8292999999	Sanjay Kr. Trivedi	CWJC No. 4297/2020	Cancellation of PDS License	To be Listed
66.	Sumeet Kr. Singh 8292999999	Kamlesh Kr. Gupta	CWJC No. 24150/2019	Cancellation of PDS License	To be Listed
67.	Sumeet Kr. Singh 8292999999	Kapil Deo Bhagat	CWJC No. 13828/2019	Cancellation of PDS License	To be Listed
68.	Sumeet Kr. Singh 8292999999	Chhote Lal Sah	CWJC No. EC-BRHC99-18787-2020	Release of Vehicle	To be Listed
69.	Sumeet Kr. Singh 8292999999	Kashi Sah	CWJC No. EC-BRHC99-18877-2020	Release of Vehicle	To be Listed
70.	Bhaskar Shankar 9430510969	Dharmendra Kr. And Ors.	EC-BRHC99-18566/2020	For quashing the cognizance order	Not considered as format incomplete
71.	Gagandeo Yadav 9835456754	Ravindra Kr. Yadav	MJC No. 972/2020	For modification	To be Listed
72.	Gagandeo Yadav 9835456754	Ishak Miya @ Md. Ishak @ Md. Ishak Miya	CWJC No. 6465/2020	Release of Vehicle	To be Listed
73.	Prabhakar Singh 9431075415	Vikay Kr. Baitha	CWJC EC-BRHC99-18673-2020	The respondent authorities are going to issue license for PDS shop	Not considered as format incomplete

				in favour of the petitioner No. 8 (incomplete format)	
74.	Ankit Kr. 8252358222	Birendra Kr. Mandal	CWJC No. 895/2020	For filing fresh Vakalatnama (incomplete format)	Not considered as format incomplete
75.	Priya Gupta 9304316382	M/s Jai mangala Fuels Pvt. Ltd.	CWJC No. 863/2019	The petitioner has been blacklisted for indefinite period which is in the teeth of the judgment of Hon'ble Apex Court in the case of Kulja Industries reported in AIR SC9	To be Listed
76.	Sunil Kr. 9931815281	Govind Kr. @ Govind Singh	Cr. Misc. (A.Bail) EC-BRHC99-14181/2020	Modification (incomplete format)	Not considered as format incomplete
77.	Siddhartha Shankar Pandey 8084041803	Pankaj Kr. Singh	Cr. Misc. 16631/2020	Petitioner has been implicated falsely in this matter. similar situated person who also named in said FIR preferred Cr. Misc. nO. 31307 of 2016 which was heard and quashed vide Judgment dt.	No Urgency

				12.12.2018 passed in above matter	
78.	Vijay Kr. Sinha 9801427458	Durga Kr.	Cr. App. (SJ) No. 5529-2019	Appellant in custody since 14.04.2018	To be Listed
79.	Vijay Kr. Sinha 9801427458	Samir Kr. Sinha	Cr. App. (DB) No. 167-2018	That the I.A. No. 1 of 2020 was filed on 02.03.2020 by the appellant for grant of bail till disposal of the Cr. App. No. 167/2020, in custody since 01.12.2017	To be Listed
80.	Priyesh Kr. 9471078617	Munna Kr.	CWJC EC-BRHC99-05404-2020	Release of Vehicle (incomplete format)	Not considered as format incomplete
81.	Priyesh Kr. 9471078617	Bhagyanarayan Ram @ Bhagnarayan Ram	CWJC EC-BRHC99-19132-2020	Release of Vehicle (incomplete format)	Not considered as format incomplete
82.	Priyesh Kr. 9471078617	Jaishilal Sahani	CWJC EC-BRHC99-18424-2020	Release of Vehicle (incomplete format)	Not considered as format incomplete
83.	Raghav Prasad 9431624830	Bishnu Baitha	EC-BRHC99-07875-2020	Tied up matter, in jail since 22.09.2015 (incomplete format)	Not considered as format incomplete
84.	Raghav Prasad 9431624830	Bhagmani Devi	I.A. No. 1 of 2019 in Cr. App. No. 1267/2017 (DB)	In custody since more than 3 years (incomplete format)	Not considered as format incomplete
85.	Binod Kr. Sinha	Sanjay Kr.	MJC No. 7699-2020	The instant petition has	No Urgency

	9431074094			been filed for initiation of Contempt proceedings	
86.	Arun Kr. Jha 9835431516	Md.Shakil Shaikh	Cr. Misc. 20677/2020 (A.Bail)	For filing fresh Vakalatnama (incomplete format)	Not considered as format incomplete
87.	Manoj Kr. Pandey 9431433391	Ramkali Devi	E-Filing NO. 12054-2020 Notice No. II writ E.C. Act Specified matter	Cancellation of PDS license	To be Listed
88.	Shiv Kr. 9431034553	Rekha Kumari	CWJC EC-BRHC99- 10778-2020	Matter relates to transfer of the petitioner who is a corona warrior	To be Listed
89.	Manoj Kr. Pandey 9431433391	Shyam Babu Paswan	E-Filing No. 11462/2020 Notice No. II writ E.C. Act specified Matter	Cancellation of PDS License	To be Listed
90.	Pushpendra Kr. Singh	Satyendra Singh	Cr. Misc. 76099/2019	For removal of defects (incomplete format)	Not considered as format incomplete
91.	Ranjeet Kr. Mishra 9835061510	Sabita Devi	CWJC T. No. 3967/2020	That the present writ petition has been filed for direction to the respondent No. 5 for disposal of application dated 11.11.2019 which is pending	Not considered as format incomplete

				before the respondent No. 5 for demarcation of raiyti land of the petitioner (incomplete format)	
92.	Ravi Ranjan 9470067561	Dharmendra Kr. @ Dharmendra Kr. Thakur	Cr. Misc. 4475-2020	For impleading the victim girl as opposite party No. 3	To be Listed
93.	Ravi Ranjan 9470067561	Md. Samsad Alam	CWJC EC-BRHC99- 15540-2020	Suspension of PDS License	To be Listed
94.	Ranjeet Kr. Mishra 9835061510	Ram Pravesh Rai @ Ram Pravesh Kr.	CWJC EC-BRHC99- 16219-2020	Release of Vehicle (incomplete format)	Not considered as format incomplete
95.	Ajay Kr. Singh	Rajendra Prasad Singh	CWJC No. 7971-2020	The land of the petitioner has been illegally included in the list of the public Sairat although the same is private Sairat of the petitioners (incomplete format)	Not considered as format incomplete
96.	Kumar Praveen 9835467009	Lalita Devi	CWJC No. 4195/2020	Matter relates to Issuance of PDS License	No Urgency
97.	Pushpendra kr. Singh 7903909029	Shabnam @ Guddi Khatoon	I.A. No. 1/2020 in Cr. App. No. 3096/2018 (Sj)	Appellant is a lady and she is in judicial custody since	Not considered as format incomplete

				23.10.2016, she is suffering from illness and joint pain. (incomplete format)	
98.	Raghunandan Kr. Singh 9835049367	Sunita Pandey	CWJC EC-BRHC99- 15819-2020	For stamp reporting	Registrar List to verify
99.	Shri Prakash Ssrivastava 8084510539	Sushil Kr. Rai and Ors.	CWJC No. 1450/2017	For regularization of service (incomplete format)	Not considered as format incomplete
100.	Amit Kr. 9431078337	Sushila Devi	CWJC No. 16570/2015	Petitioner is resident of ward No. 19 and was working as Sevika from 2012-2015, but without terminating her respondent No. 6 was appointed as Sevika who is resident of Ward No. 18	To be Listed
101.	Pranav Kr. 8084063092	Munna Rai and Ors.	Cr. Misc. 16486/2020	For listing (incomplete format)	Not considered as format incomplete
102.	Pranav Kr. 8084063092	Awadhesh Mandal	I.A. No. 03/2019 in Cr. App. No. 1047-2015 (DB)	In custody since 10.12.2010 (incomplete format)	Not considered as format incomplete
103.	Pranav Kr. 8084063092	Nand Lal Bind	Cr. Misc. 15739/2020	In this case Case Diary has already been received but till today case has not	Not considered as format incomplete

				been listed (incomplete format)	
104.	Vinay Kr. Mishra 9835490350	Vinay Kr. @ Vinay Kr .Yadav	Cr. Misc. 1140/2020	That the present quashing application is filed for release of Pick-up Vehicle (incomplete format)	Not considered as format incomplete
105.	Sanjay Kr. Chaubey 9801026750	Yogendra Prasad singh @ Yogendra singh	CWJC No. 20789/2013	Matter relates to dismissal from service (incomplete format)	Not considered as format incomplete
106.	Hari Kishore Thakur 9835441041	Md. Murtuja	Cr. WJC No. 3414/2018	Release of Vehicle	To be Listed
107.	Hari Kishore Thakur 9835441041	Lalita Devi	Cr. WJC No. 3218/2018	Release of Vehicle	To be Listed
108.	Ram Bilash Roy 'Raman' 7654954304	Pritam Rai & Anr.	Cr. Misc 16654/2020(A.bail)	For necessary correction. (Incomplete format)	Not considered as format incomplete
109.	Ravi Ranjan 9470067561	Mamta Sinha	Cr. WJC 3129/2018	Release of vehicle.	To be Listed
110.	Mr. Prabhat Ranjan, 9934089894	Maruti Traders	EC-BRHC99-18585-2020	Release of vehicle.	To be Listed
111.	Mr. Kripa Nand Jha, 9835874798	Chandra Bhushan Thakur	EC-BRHC99-12166-2020	The petitioner retired on 31.03.2020 but not a single penny has been paid. The case is fully covered by order dated 04.02.2019	Not considered as format incomplete

				passed in LPA.No.8/2015 and affirmed by Hon'ble Supreme Court (Annexure 6 and 7). Not in prescribed format.	
112.	Mr. Surendra Kishore Thakur, 9204528668	Smt. Nilpher Yashamin	EC-BRHC99-17974/2020	This application against the resolution dated 01.09.2020 passed in no confidence motion against the high court order without securing presence of petitioner and reselection of pramukh going to be held hence case be stamp reported early. Not in prescribed format.	Not considered as format incomplete
113.	Mr. Ranjeet Kumar, 9234945387	Makeshwar Sharma @ Mukeshwar Sharma	MJC.No.143/2020	(Contempt matter) the respondent authorities have been directed to reinstatement the petitioner in service with all consequential benefit vide order dated 15.10.2019 passed by the Hon'ble Court in	No Urgency

				CWJC.No.12119/2019. Not in prescribed format.	
114.	Mr. Bidhyanesh Misra, 9334116750	Shobhit Sharad	EC-BRHC99-19124-2020	The petitioner has filed application for setting aside the order passed by the additional Inspector general registration Purnia division by which he has directed the petitioner to make additional stamp of Rs.11,25,322 within 60 days falling which same shall be recovered by filing case under Public Demand Recovery Act.	To be Listed
115.	Mr. Umesh Kumar Singh, 9431046456	Dilip Kumar @ Dileep Kumar	BRHC99-16624-2020 (DB)	This writ application has been filed for released of vehicle in Excise Act. Not in prescribed format.	Not considered as format incomplete
116.	Mr. Umesh Kumar Singh, 9431046456	Ranjan Kumar	Token No. CWJC.No.8511-2020 (DB)	This writ application has been filed for released of vehicle. Not in prescribed format.	Not considered as format incomplete

117.	Mr. Umesh Kumar Singh, 9431046456	Ram Kumar Yadav	BRHC99-11776-2020 (DB)	This writ application has been filed for released of vehicle in excise act. Not in prescribed format.	Not considered as format incomplete
118.	Mr. Gopal Govind Mishra, 9939261295	Bhushan Singh	CWJC.No.69 77/2020	Release of Vehicle in Excise Act. Not in prescribed format.	Not considered as format incomplete
119.	Mr. Prabhat Ranjan, 9934089894	Maruti Traders	EC-BRHC99-18629-2020	Release of Vehicle.	To be Listed
120.	Ms. Anukriti Jipuriya, 8986903291	Andalib Hasan	EC-BRHC99-18364-2020	The candidature of he petitioner, who was working as a Specialist Officer under Neer Nirmal Pariyojna and was later absorbed as a Nodal Officer of Bhabua was terminated as he could not participate in the online meeting from the office as held on 20.04.2020 due to COVID-19 and pursuant National Lockdown.	To be Listed
121.	Ms. Anukriti Jipuriya, 898690329	M/S M.K. Gupta & Co.	EC-BRHC99-18322-2020	Despite completion of 90% of	To be Listed

	1			contract within the time-limit, the railway authorities arbitrarily imposed liquidated damages on 03.06.2020 to the tune of Rs.53,50,108.85/- (Rupees Fifty Three Lakhs Fifty Thousand One Hundred Eight and Eighty-Five Paise) for the grant of extension of time during the COVID-19 pandemic from 31.03.2020 to 31.07.2020, despite the force Majeure clause in effect.	
122.	Mr. Manoj Kumar Manoj, 9431082349	Abhinav Kumar	BRHC99-11460-2020	That the present case after e-filing, no token number and case number given even not a single time has been heard due to lock to lock down as matter pertains to compassionate appointment of petitioner.	Registrar List to verify
123.	Mr. Shashi Bhushan Kumar Manglam, 993487997	Muneshwar Ray @ Muneshwar Prasad Roy	EC-BRHC99-16350-2020	The PDS licence of the petitioner has been cancelled.	To be Listed

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124.	Mr. Subodh Kumar, 993129184 0	Beauty Kumari	CWJC.No.11 119/2019	As per final result dated 23.01.2019 under the advertisement No.49/2014, the petitioner above named was declared finally selected for appointment to the post of Assistant Professor of Sanskrit in LNMU, Darbhanga. Not in prescribed format.	Not considered as format incomplete
125.	Mr. Shashi Bhushan Kumar Manglam, 993487997 8	Rajesh Kumar	EC-BRHC99- 12978-2020	PDS licence of the petitioner has been cancelled.	To be Listed
126.	Mr. Amit Kumar, 725099772 2	Dilip Kumar Singh	CWJC.No.23 071/2019	For filing of Rejoinder to the Counter Affidavits filed by the Respondents in this matter.	To be filed through e-mode
127.	Mr. Shashi Bhushan Kumar Manglam, 993487997 8	Sunil Kumar Singh	CWJC.No.15 096/2018	In this writ petition had challenged the resolution of no confidence motion passed against the petitioner.	To be Listed
128.	Mr. Dhananjay Kumar Gupta, 943090683	Nand Kishore Sah	CWJC.No.63 77/2020	The aforesaid case has been filed for consider the case of	Not considered as format incomplete

	2			petitioner for transfer in the light of Memo No.1243, dated 08.10.14. Not in prescribed format.	
129.	Mr. Ravindra Kumar Shukla, 9334158488	Mayank Kumar Pandey & others	CWJC.No.25 760/2019	Since mentioning of the aforesaid matter allowed pursuant to the order and direction of the apex court dated 13.07.2020 passed in Special Leave to Appeal (C) No.7187/2020 on 31.08.2020 by this Hon'ble Court and case ordered to be listed for admission but more than week has lapsed but the case has not been listed in the daily cause list. Not in prescribed format.	Not considered as format incomplete
130.	Mr. Rajeev Kumar Singh, 9431022601	DR, Nand Kishore Nawal	CWJC.No.29 31/2020	Petitioner, who is a doctor, seeks direction for payment of his arrears of salary. Not in prescribed format.	Not considered as format incomplete
131.	Mr. Mritunjay Prasad	Pawan Kumar @ Pawan	MJC.No.477 4/2019 (Arising out	Release of Pickup Van. Not in	Not considered as format incomplete

	Singh, 993442743 2	Mahto	CWJC.No.22 869/2018)	prescribed format.-	
132.	Mr. Mritunjay Prasad Singh, 993442743 2	Rakesh Ranjan @ Rajesh Ranjan	CWJC.No.57 255/2019	Direction to make the payment of award money of the acquired land extent of the share of petitioner but authority is not taking action in matter. Not in prescribed format.	Not considered as format incomplete
133.	Mr. Mritunjay Prasad Singh, 993442743 2	Bibhuti Bhushan	CWJC.No.47 67/2018	For removal of encroachment over the land of petitioner acquiring by the authority and making construction without acquiring and pay of money. Not in prescribed format.	Not considered as format incomplete
134.	Mr. Mritunjay Prasad Singh, 993442743 2	Pramod Singh Weldone	MJC.No.498 0/2019	By order dated 02.09.2019 this Hon'ble High Court directed the State Election Commission, Bihar to consider the claim of petitioner to declare the reserve MLA constituency Dhoraiya No.160 and General	Not considered as format incomplete

				Constituency and authority is not considering the same and now assembly election is going to held. Not in prescribed format.	
135.	Mr. Sanjeet Kumar, 943101778 2	Minakshi Singh @ Meenakshi Singh	EC-BRHC99-07593-2020	On the basis of a report submitted by the higher authority behind the back of the petitioner, a direction has been issued to the petitioner is deposit Rs.5,40,763/- vide order dated 31.12.2015.	No Urgency
136.	Mr. Kundan Kumar, 943092166 1	Yogendra Kumar	CWJC.No.77 73/2020 (EC-BRHC99-01050-2020)	The petitioner was suspended on 14.02.2020.	No Urgency
137.	Mr. Uday Chand Prasad, 9835657651	Dr. Suresh Prasad Yadav	MJC.No.376 /2019 (Arising out of CWJC.No.15 211/2012)	Petitioner retired from the post of Asst. Professor on 31.07.2018. Hon'ble S.J. directed to make payment of retirement dues through order dated 11.09.2018 and same was also confirmed by Hon'ble Court Via LPA.No.1706/	No Urgency

				18.	
138.	Mr. Sanjeet Kumar, 9431017782	Vishal Kumar	EC-BRHC99-04895-2020	That the present writ application is being filed for quashing of the order contained in memo No.2406 dated 27.11.2019.	No Urgency
139.	Mr. Shashi Bhushan Singh, 983523146	Tulsi	MJC.No.543 3/2019	For listing of Restoration petition. Not in prescribed format.	Not considered as format incomplete
140.	Mr. Bipin Kumar, 912320850 3	Raj Kumar Jha	EC-BRHC99-15382-2020	The issue relates with the suspension of the petitioner.	No Urgency
141.	Mr. Dhanjay Kumar, 943142761 8	Rajan Kumar	CWJC.No.89 86/2020	The petitioner's motor cycle has seized due recovery of wine and kept under open sky in police station. Which is badly damaged due to rainy season. The petitioner wants usual order, which is passed by this Hon'ble in this matter. Not in prescribed	Not considered as format incomplete

				format.	
142.	Mr. Priya Ranjan, 880072080 2	Anar Devi	EC-BRHC99-16369-2020	The petitioner filed the instant writ application for directing the respondent authorities to open the demand register and to file the rent in favour of the petitioner. Not in prescribed format.	Not considered as format incomplete
143.	Mr. Ashok Kumar, 995555487 9	Pramod Kumar Yadav	EC-BRHC99-12878/20	Release of vehicle in Excise Act. Not in prescribed format.	Not considered as format incomplete
144.	Mr. Siddhartha Prasad, 993477877 9	Sri Upendra Kishore	Case No.21740/2019	Petitioner is a valuer duly registered under section 34AB of Wealth Tax Act, 1957. Petitioner has been depanelled/delisted by the respondent from the panel of approved valuers of the respondent bank respondent. Therefore petitioner known the door of the Hon'ble Patna High Court and prayed for stay of the	No Urgency

				impugned letter dated 18.09.2019 qua the petitioner and the consequential individual letter issued by the respondent bank during the pendency of the instant writ petition.	
145.	Mr. Rishikesh Ojha, 943162606 1	Kanchan Devi & Ors	CWJC.No. 11860/2017	To file petition related the matter of vacancies in Jivika, in G.C. meeting of BSMSS.	No Urgency
146.	Mr. Satish Kumar Sinha, 983547958 7	Binod Kumar Singh	MJC.No.512 5/2019 (Arising out of CWJC.No.10 562/2013	MJC(Restoration) has been filed to resolve CWJC.No.1056 2/2013 to its original file. Not in prescribed format.	Not considered as format incomplete
147.	Mr. Ambuj Kumar Chandra, 930466878 3	Rajan Kumar Chaurasiya	EC-BRHC99-08119-2020	This case has been filed on 07.07.2020 seeking the release of vehicle of the petitioner. Not in prescribed format.	Not considered as format incomplete
148.	Mr. Ambuj Kumar Chandra, 930466878 3	Satish Kumar	EC-BRHC99-15873-2020	This case has been filed to uplift the petitioner to the higher in the seniority list in his service as his	Not considered as format incomplete

				prayer is a bona fide. Not in prescribed format.	
149.	Mr. Dharmendra Kumar Paswan, 9973103962	Seema Kumari	CWJC.No.8014/2020	The merit list for the licence of Public Distribution System was published arbitrarily. The higher age, merit of the petitioner was not considered. Petitioners prays to set aside the merit list dated 25.10.2018.	To be Listed
150.	Mr. Subodh Kumar, 9852649160	Manjula Kumari @ Manju Kumari	CWJC.No.8976/2020	That this application is retired garment teacher aged about 62 years. Not in prescribed format.	Not considered as format incomplete
151.	Mr. Subodh Kumar, 9852649160	Md. Sohail Sally Matter	EC-BRHC99-18605/2020	That this application is salary matter. Not in prescribed format.	Not considered as format incomplete
152.	Mr. Subodh Kumar, 9852649160	Ziaullah	EC-BRHC99-18599/2020	That this application is suspension matter. Not in prescribed format.	Not considered as format incomplete
153.	Mr. Shyam Kishore	Pappu Kumar Vidyarthi	CWJC.No.11847/2019	Petitioner is Lab Technician	Not considered as format

	Sharma, 8709713390			in Health Department (Bihar. Petitioner salary has not paid about 45 months. Not in prescribed format.	incomplete
154.	Mr. Raju Shekhar, 9525490014	Vikash Kumar and others	CWJC.No.38 361/2019	The present writ application is related to appointment of teachers. Not in prescribed format.	Not considered as format incomplete
155.	Mr. Rewti Kant Raman, 7870496226	Chandra Kishore Prasad	CWJC.No.17 889/2019	During the pendency of this writ application respondents. State has issue direction vide letter No.10449, dated 13.08.2020 the appointment to fresh candidate will be done within three weeks on the post of petitioners. Not in prescribed format.	Not considered as format incomplete
156.	Mr. Subodh Kumar, 9852649160	Joyti Kumari	CWJC.No.64 93/2020	That this application is sanction matter. Not in prescribed format.	Not considered as format incomplete

157.	Mr. Subodh Kumar, 9852649160	Vinay Mishra	BRHC99-0462/2020	Petitioner's PDS licence has been cancelled. Not in prescribed format.	Not considered as format incomplete
158.	Mr. Subodh Kumar, 9931291840	Binod Kumar Singh & others	CWJC.No.5056/2020	Demolition matter.	No details
159.	Mr. Jay Ram Sharma, 9431646409	Priya Ranjan Kumar	MJC.No.728/2019	It relates to calling the petitioner for interview of no9t listed and sit, will be filed petitioner will lose chance of being appointed.	Not clear
160.	Mr. Ravindra Kumar Singh, 9431322482	Mukesh Kumar	EC-BRHC99-1027-2020	This writ application has been filed by the petitioner for release of vehicle. Not in prescribed format.	Not considered as format incomplete
161.	Mr. Ashok Kumar, 9771059825	Shivrato Devi	MJC.No.4121/2019	In this case Hon'ble High Court had directed the Circle Officer to examine the sp9ot of if there is any encroachment was made, the case may be transferred/lo dged under encroachment act. Not in prescribed format.	Not considered as format incomplete

162.	Kripa Nand Jha, 9835874798	Manoj Kumar	Token No.I.A. No.10963-2020 in Cr.Appeal No.524-2017	I.A. filed in Cr.Appeal for interim bail due to critical condition of 85 years mother of appellant in hospital. Not in prescribed format.	Not considered as format incomplete
163.	Udbhav Kashyap, 8676924738	Md. Hasim	Cr.Appeal (DB) No.186/2020	The appellant is in custody. For Admission.	To be Listed
164.	Alok Kumar @ Alok Kumar Shahi, 9334271670	Suresh Drolia	I.A.No.02/2019 in Cr.Appeal No.2992/2018	Custody since 8.6.2018. The appellant has been convicted only on the basis of surmises and conjectures.	To be Listed
165.	Sanjay Kumar Jha, 9470084609	S.K. Munna	Cr.Appeal No.959/2016 in I.A.No.02/2020	In this appeal the sentence is R.I. for 7 years and appellant is in jail since 29.8.2014. Not in prescribed format.	Not considered as format incomplete
166.	Sanjay Kumar Jha, 9470084609	Lalu Yadav	Cr.Appeal No.13/2016 in I.A.No.01/2020	In this case appellant is in jail since about six years. Not in prescribed format.	Not considered as format incomplete
167.	Sanjiv Kumar Singh, 9955767687	Naresh Kumar	Token No.EC-BRHC-99-9025-2020	Petitioners wants to withdraw this application.	To be Listed
168.	Sunil Kumar Pathak, 9334116025	Kishan Kumar	Token No.EC-BRHC-99-16854-2020	Modification in bail granted order.	To be Listed

169.	Jayram Prasad, 9304728590	Chhotu and Anr.	Cr.Misc.No. 16389/2020	Permitted to file fresh Vakalatnam a.	To be filed through e-mode
170.	Jayram Prasad, 9304728590	Birju Kumar	Cr.Misc. No.24552/2020	Permitted to file fresh Vakalatnam a. Not in prescribed format.	Not considered as format incomplete
171.	Mr. Bharat Bhushan, 9835275414	Guru Prasad	Cr. Appeal (SJ).No.305/2020	An application for anticipatory bail in SC/ST Act. Petitioner No.1 has been arrested and petitioner No.2 is old age person who is apprehending arrest in this case.	Only for withdrawal
172.	Mr. Dhananjay Kumar Upadhyay, 9431046432	Amar Singh and others	Cr.Misc.No. 50/2019	Vakalatnam a filed on behalf of respondents No.12 and 12 (a) on 28.08.2020.	To be attached with record
173.	Mr. Rajesh	Lallan Sah	Cr. Appeal	The	To be filed

	Ranjan No.1, 9431294476		(SJ) No.2848/20 17 To file IA for Bail	appellant has already spent more than 6 years in custody out 9of t9otaol sentence of 10 years.	through e-mode
174.	Anil Chandra 9835088870	Amarjit Kumar	CWJC No. 6681 of 2020 (Excise Act)	Release of vehicle	To be Listed
175.	Awadhesh Kumar Mishra 9308068153	Uma Shankar Dubey	CWJC No. 16450 of 2016	Matter relates to dismissal from service (Assistant Sub Inspector of Police) since petitioner is out of job since long. (Incomplete Format)	Not considered as format incomplete
176.	Arun Kumar Gupta 9431732821	Ranjan Kumar @ Ranjan Kumar Chaudhary	EC-BRHC99- 12423-2020 (CWJC) (Excise Act)	Release of vehicle.	To be Listed
177.	Abhimanyu Sharma 9835286631	ManojSahni	I.A. No.1 of 2020 in Cr. Appeal No. 156 of 2020	Case has not been listed for condoning the delay as the appeal is barred by limitation	To be Listed
178.	Arun Kumar 9431202317	Manoj Kumar	EC-BRHC99- 12745-2020 (CWJC)	PDS license of the petitioner has been cancelled and the case	To be Listed

				case surely covered by a judgement reported in 2020 (1) PLJR pg-722 (RamadharB aitha vs The State of Bihar)	
179.	Arun Kumar 9431202317	RekhaKumari	EC-BRHC99-12736-2020 (CWJC)	Matter relates to selection on the post of AanganwariS evika as private respondent has been appointed on the basis of forged madhyama certificate on 15.02.2020 ignoring the valid claim of petitioner.	To be Listed
180.	Arun Kumar 9431202317	Prashant Kumar Prashant	EC-BRHC99-07835-2020 (CWJC)	Matter relates to illegal constitution of a committee of Shriramjanki Raman Thakurbari by the Religious Trust Board contrary to Section 28(2) (h) of the Act.	Not considered as format incomplete
181.	MohitShriwas tava 9801787423	Tauheed Ahmad and others	EC-BRHC99-18493-2020 (CWJC)	For setting aside the result of staff nurse,	Not considered as format incomplete

				Grade-A, conducted by the Bihar Technical Services Commission. (Incomplete Format)	
182.	Alok Kumar 9835234112	Bihar Public Service Commission	I.A. No.4 of 2020 in L.P.A. No. 642 of 2019	I.A. No.4 of 2020 has been filed by the Intervener-Respondent, namely, Ajit Kumar for impleading him as respondent party.	To be Listed
183.	Sanjay Kumar Giri 9334312281	Dharmendra Kumar	EC-BRHC99-18803-2020 (CWJC)	Petitioner has been dismissed from the post of Constable in a very illegal manner without even formally constituting charges against him, without initiating any departmental enquiry as per Law and without allowing the sufficient time to show cause for his proposed punishment of dismissal which is totally vitiated.	To be Listed

184.	Sunil Kumar Karn 9835420540	VidyaRaut and others	CWJC No. 5902 of 2015	Petitioners have challenged the validity of Finance Department Circular dated 17.10.2013 whereby, vide sub para (v) of para 5, decision has been taken to count 5 years of service rendered by work charged employee equal to one year.	To be Listed
185.	Sunil Kumar Karn 9835420540	Dr. Parmanand Chaudhary	Token No. 8070 of 2020 (CWJC)	To quash the Letter dated 10.12.2019 issued by the Joint Secretary, Health Department.	To be Listed
186.	Upendra Kumar Singh 9873155020	AnuradhaKu mari	EC-BRHC99- 16096-2020 (Cr.W.J.C.) (Habeas Corpus)	Petitioner is illegally and wrongly confined. (Incomplete Format)	Not considered as format incomplete
187.	Shashank ShekharJha 9931880336	Pramod Kumar @ Pramod Kumar Singh	Token No. 7879 of 2020 (CWJC)	Matter relates to the LokShikshak (Petitioner is suffering from starvation). (Incomplete Format)	Not considered as format incomplete
188.	Rajiv Ranjan	Nand Kishore	CWJC No.	Transfer	To be Listed

	8409891020	Sah	6377 of 2020	matter	
189.	Amit Kumar Anand 9709496046	Magadh Teachers Training College	CWJC No. 6359 of 2020	For quashing the order of the NCTE whereby the B.Ed. course of the petitioner's college was withdrawn for the academic session 2020-21 on grounds of it being malicious and arbitrary as the college fulfills all the criteria. (Incomplete Format)	Not considered as format incomplete
190.	Subhash Kumar Jha 9955767231	Anil Kumar Paswan	EC-BRHC99-15179-2020 (CWJC) (Excise Act)	For release of vehicle	To be Listed
191.	Alok Kumar 9835234112	Bihar Public Service Commission	I.A. No. 5 of 2020 in L.P.A. No. 642 of 2019	I.A. No. 5 of 2020 has been filed by the Intervener-Respondent for publication of result.	To be Listed
192.	Mayank Bilochan 9471947121	Sanjay Suman Bharti	EC-BRHC99-15254-2020 (Bail Matter)	Cancellation of bail. (Incomplete Format)	Not considered as format incomplete
193.	Sidhendra Narayan Singh 9065291492	Avinash Kumar	CWJC No. 8269 of 2020	Having no jurisdiction, DEO started Departmenta	To be Listed

				I Proceeding, that too, without any notice and also ordered for F.I.R. on same day against petitioner.	
194.	Nadimul Hasan 9955249163	Md. Jawed Anwar and others	CWJC No. 6687 of 2020	For quashing the termination order dated 20.02.2020. Petitioners have no option other than salary and after termination they are living hand to mouth and on the verge of starvation in this COVID-19 pandemic.	To be Listed
195.	Niraj Kumar Sinha 9835298881	Tanmay Jaiswal	M.A. (D.B.) No. 645 of 2009	After arguments, the judgment/order was reserved in the instant case on 21.10.2019. (Seeks permission to pass the judgment/order as early as possible)	Not considered
196.	Rajiv Ranjan 9473027609	Rajnandan Singh	CWJC No. 24640 of 2019	Matter relates to the retiral benefits. (Incomplete	Not considered as format incomplete

				Format)	
197.	Deepak Kumar 9334909806	Akhilesh Yadav	EC-BRHC99-16921-2020 (A. Bail)	For withdrawal	To be Listed
198.	Sanjay Kumar Chaubey 9801026750	Yogendra Prasad Singh	CWJC No. 20789 of 2013	Petitioner has been dismissed from service. (Incomplete Format)	Not considered as format incomplete
199.	Md. MatloobRab 9835088870	HarishchandraMahto	Cr. Revision (S.J.) No. 1353 of 2019 (R. Bail)	Petitioner is in custody for more than one year and he has challenged the sentences.	To be Listed

Mentioning with regard to urgent hearing of R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
14.09.2020					
200.	Kanhaiya Jee Tiwari 9661461725	Poonam Rai	CR. Misc. A.Bail 16323/2020	Apprehension of arrest	Not considered for the present
201.	Dhananjay Kr. Pandey 9199649522	Sonu Yadav	Cr. Misc. T. No. 23025/2020 (R.Bail)	In custody since 25.11.2019	Not considered for the present
202.	Dinesh Maharaj 9431189629	Bajnath Pandit	EC-BRHC99-15149-2020 (R.Bail)	In custody since 23.10.2019	Not considered for the present
203.	Malti Kumari 9430513628	Ashok Kr. Sah	EC-BRHC99-05546-2020 (R.Bail)	In custody since 19.03.2020	Not considered for the present
204.	Dhanendra Chaubey 9234789088	Dinesh Chaubey	Cr. App. (DB) No. 1244/2019	LCR has been called for the same has been received for considering	Not considered for the present

				bail	
205.	Gajendra Kr. Singh 9973543163	Rahul Kr.	EC-BRHC99-11785-2020 (R.Bail)	In custody since long	Not considered for the present
206.	Kameshwar Singh 9304042572	Saurab Kr. @ Nikki	EC-BRHC99-16655-2020 (A.Bail)	Petitioner not named in FIR and he is suffering from stomach problem	Not considered for the present
207.	Kameshwar Singh 9304042572	Anil Rai	EC-BRHC99-16650-2020 (A.Bail)	Petitioner is earning pension in family and his father is suffering from chronic disease	Not considered for the present
208.	Kameshwar Singh 9304042572	Soniya Devi	EC-BRHC99-16653-2020 (A.Bail)	Petitioner is earning pension in family and his father is suffering from Tuberculosis	Not considered for the present
209.	Surendra Prasad Gupta 9934089255	Deepak Kr. Singh and Ors.	Cr. Misc. 13267/2020 (A.Bail)	For extension of time for surrender for obtaining A.Bail granted on 05.03.2020	Not considered for the present
210.	Saroj Kr. Sharma 9334108841	Devgan Kharwar @ Devnath Kharwar @ Prakash Kharwar @ Nraiya	Cr. Misc. No. 87495/2020 (R.Bail)	In custody since 2 years	Not considered for the present
211.	Sanjeev Kr. Shrivastava 9431436243	Manish Kr.	Cr. App. (SJ) No. 29199/2020 (R.Bail)	In custody since long	Not considered for the present
212.	Kumar	Eklakh Ali @	EC-BRHC99-	Stamp	Not

	Kaushlendra 9801341145	Ekhlakh Ali	15363-2020	reporting and token No. required	considered for the present
213.	Dinesh Maharaj 9431189629	Gandauri Singh	EC-BRHC99- 15389-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
214.	Sanat Kr. Mishra 9430829129	Anuj Kr. Jha	EC-BRHC99- 10300-2020 (R.Bail)	In custody since 24.03.2020, petitioner not named in FIR	Not considered for the present
215.	Shyed Rigwanul Haque 9905496001	Ramashish Yadav and Ors.	EC-BRHC99- 05759-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
216.	Shyed Rigwanul Haque 9905496001	Sanjay Kumar	EC-BRHC99- 05770-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
217.	Ram Kr. Singh 9334357723	Mukesh Kr.	EC-BRHC99- 14865-2020 (R.Bail)	In custody since 09.02.2020	Not considered for the present
218.	Pankaj Kr. Singh	Brijesh Singh Alias Brajesh Kr. Singh	EC-BRHC99- 13963-2020 (R.Bail)	In custody since 05.02.2020	Not considered for the present
219.	Alok Kr. Alok 9334149974 1	Manish Paswan	EC-BRHC99- 11347-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
220.	Bhagya Narayan Jha 9006658547	Prahalad Kr.	Cr. Misc. 6277/2020 (R.Bail)	In custody since 21.09.2019	Not considered for the present
221.	Anil Kr. 9434156498	Munna Khan @ Abdul Munna Khan and Ors.	Cr. App. (SJ) No. 661/2020 (SC/ST Act) (A.Bail)	Apprehensio n of arrest	Not considered for the present
222.	Anil Kr. 9434156498	Munna Yadav and Anr.	Cr. App. (SJ) No. 1446/2020 (SC/ST Act) (A.Bail)	Apprehensio n of arrest	Not considered for the present
223.	Subhen Sarkar 9430955029	Sukhlal Yadav	EC-BRHC99- 15712-2020 (R.Bail)	In custody	Not considered

					for the present
224.	Surya Swetabh 8789355202	Saryu Sao @ Saryu Saw	EC-BRHC99-15771-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
225.	Jitendra Kr. Pandey 9431039619	Laxuman sah	Cr. App. No. 34 of 2020 (SJ)	Appellant is languishing in jail since more than eight months and is an old and ill health person having diabetes.	Not considered for the present
226.	Surendra Kr. Singh 9431047640	Mithun Kr. @ Mithun Kr. Paswan	T. No. Cr. Misc. 25223/2020 (R.Bail)	In custody	Not considered for the present
227.	Satish Kr. 9279055741	Rajesh Kr.	EC-BRHC99-17769-2020 (R.Bail)	In custody since 29.06.2020	Not considered for the present
228.	Priyesh Kr. 9471078617	Krishna Paswan, Heera Paswan @ Hera Paswan	EC-BRHC99-12944-2020 (R.Bail)	In custody	Not considered for the present
229.	Priyesh Kr. 9471078617	Rajendra Sahani	EC-BRHC99-14205-2020 (R.Bail)	In custody	Not considered for the present
230.	Priyesh Kr. 9471078617	Sanjay Ray	EC-BRHC99-13125-2020 (R.Bail)	In custody	Not considered for the present
231.	Priyesh Kr. 9471078617	Anwar Miya @ Anwar Hussain	EC-BRHC99-14492-2020 (R.Bail)	In custody	Not considered for the present
232.	Priyesh Kr. 9471078617	Indrajeet Kr.	EC-BRHC99-13125-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
233.	Priyesh Kr. 9471078617	Ranjeet Paswan	EC-BRHC99-12954-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
234.	Priyesh Kr. 9471078617	Pankaj Kr. Mahto	EC-BRHC99-12592-2020	In custody	Not considered

			(R.Bail)		for the present
235.	Priyesh Kr. 9471078617	Ranjeet Paswan	EC-BRHC99- 12954-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
236.	Priyesh Kr. 9471078617	Sani Kr.	EC-BRHC99- 15568-2020 (R.Bail)	In custody, mother of the petitioner is suffering from heart disease	Not considered for the present
237.	Rana Bhupendra Narayan Singh 9470083667	Bhogendra Thakur	EC-BRHC99- 14260-2020 (R.Bail)	In custody since 13.06.2020	Not considered for the present
238.	Rajneesh 9031061076	Chaneshwar Ram @ Chandeshwa r Ram	Ec-BRHC99- 12097-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
239.	Sanjay Kr. 9470667941	Manish Ravidas	Cr. App. No. 1127-2020 (SJ)	Father of the appellant Manish Ravidas is Serious ill and there is no one in the family to look after his father	Not considered for the present
240.	Sanjiv sharan 9234758084	Sunny Kr. @ Rohit @ Sunny	EC-BRHC99- 17959 (R.Bail)	In custody since 03.07.2018	Not considered for the present
241.	Gaurav Kr. 8709714590	Vinod Rai	EC-BRHC99- 17831-2020 (R.Bail)	Petitioner is a student and he is in judicial custody since 20.06.2020	Not considered for the present
242.	Ravi Prakash 9430033680	Babi Kumari and others	Token No. 27392 of 2020 (A. Bail) (D.P. Act)	Apprehensio n of arrest (Petitioner No.1 is an unmarried girl)	Not considered for the present

243.	Pankaj Kumar Singh	Brijesh Singh @ Brajesh Kr. Singh	EC-BRHC99-13963-2020 (R. Bail)	Petitioner is in custody since 05.02.2020 and the father of the petitioner is serious.	Not considered for the present
244.	Parashuram Singh 9334103898	Rutam Patel and another	EC-BRHC99-11505-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
245.	Ravish Mishra 9708097381	Mamta Devi and another	EC-BRHC99-18414-2020 (A. Bail) (Excise Act)	Both the petitioners are ladies, one is an Anganwadi Sevika and the other is widow, have falsely been implicated in this case.	Not considered for the present
246.	Ravish Mishra 9708097381	Nilam Devi @ Lilam Devi and another	EC-BRHC99-18639-2020 (R. Bail)	Petitioner is a lady and she is in custody since 23.03.2020 (The main co-accused have already been granted the privilege of regular bail)	Not considered for the present
247.	Ravish Mishra 9708097381	Sachin Paswan and another	EC-BRHC99-18663-2020 (A. Bail) (Excise Act)	Apprehension of arrest (Petitioner is a student and the second petitioner is an old man. Both the petitioners have wrongly been implicated in	Not considered for the present

				this case)	
248.	Ravish Mishra 9708097381	Indrajeet Paswan	EC-BRHC99-18663-2020 (A. Bail) (Excise Act)	Apprehension of arrest (Petitioner is an old man and he has wrongly been implicated in this case)	Not considered for the present
249.	Ravish Mishra 9708097381	Ram Kishun Sada	EC-BRHC99-18404-2020 (A. Bail) (Excise Act)	Petitioner, who is a government teacher since the last ten years, has falsely been implicated in this case	Not considered for the present
250.	Hemant Kr. 9334422085	Bipin Kr. And Ors.	EC-BRHC99-03681-2020 (Cr. App SJ arising out of SC ST appeal)	Apprehension of arrest	Not considered for the present
251.	Suresh Kr. 9334725649	Dharmendra Chaudhary	EC-BRHC99-09232-2020 (R.Bail)	In custody since 24.12.2019	Not considered for the present
252.	Vasant Vikas 9835635599	Ranjeet Rai and Ors.	Cr. App. (SJ) -26293-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
253.	Md. Imteyaz Ahmad 9386416816	Vikash Kumar Sah	Cr. Appl. 1473/2019	Vide order dated 20.12.2019, that Appeal is admitted, lower court's record is called for and the State counsel is directed to file written objection. L.C.R. has been received.	Not considered for the present
254.	Ajay Prasad	Rajesh Kumar	EC-BRHC99-	Apprehension	Not

	9334106274	Bhagat	17057-2020 (A. Bail)	of arrest.	considered for the present
255.	Ansul 8084908156	Ramprakash Rai	EC-BRHC99- 10402-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
256.	Shankar Kumar 9304034912	Rahul Kumar	Cr. Misc. 16381/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
257.	Vijay Kumar Singh 9835498654	Munna Rai	Cr. Appl. 23925/2020 (R. Bail)	In custody since 01.08.2019.	Not considered for the present
258.	Surendra Kishore Thakur 9204528668	Narendra Singh	EC-BRHC99- 12742-2020 (R. Bail)	In custody since 14.06.2020.	Not considered for the present
259.	Vijay Kumar Singh 9835498654	Chuttu Singh	Cr. Appl. 23928/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
260.	Pravin Kumar Sinha 9431871345	Rupesh Kumar	Cr. Appl. 318/2020	Bail suspension matter.	Not considered for the present
261.	Ansul 8084908156	Nand Lal Paswan	EC-BRHC99- 15611-2020 (R. Bail)	In custody since 30.03.2019.	Not considered for the present
262.	Surendra Kishore Thakur 9204528668	Avinash Thakur	Token No. 26884/2020 (R. Bail)	In custody since 24.05.2019.	Not considered for the present
263.	Harish Kumar 9431879298	Ram Pravesh Jaiswal	EC-BRHC99- 11374-2020 (R. Bail)	In custody since long.	Not considered for the present
264.	Akhouri Vipin Bihari Shrivastava 9431410500	Neeraj Pd. Gond & Anr.	Token No. 27571/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
265.	Anuj Kumar 9939993599	Saurabh Kumar	Token No. 30471/2020 (R. Bail)	In custody.	Not considered for the present
266.	Rajani Kumar 9334061163	Pradeep Kumar Manjhi	Token No. 24117/2020 (R. Bail)	In custody since 04.09.2019.	Not considered for the present

267.	Rajani Kumar 9334061163	Rahul Roy	Cr. Rev. 1482/2019 (R. Bail)	In custody since 07.05.2019.	Not considered for the present
268.	Gajendra Kumar Singh 9472666145	Jagarnath Singh	EC-BRHC99- 06854-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
269.	Dilip Kumar 9835070290	Rajesh Kumar	EC-BRHC99- 07282-2020 (R. Bail)	In custody.	Not considered for the present
270.	Harendra Prasad 9431664594	Shandeep Kumar	EC-BRHC99- 17262-2020 (A. Bail)	Apprehensio n of arrest.	Not considered for the present
271.	Gajendra Kumar Singh 9472666145	Rahul Srivastava	Token No. 27119/2020 (R. Bail)	In custody since 11.03.2020.	Not considered for the present
272.	Premchandra Yadav 9546799409	Fulpati Devi	EC-BRHC99- 03999-2020 (R. Bail)	The petitioner is an old lady age about more than sixty five years. She is suffering from heart disease. She is under custody since long.	Not considered for the present
273.	Premchandra Yadav 9546799409	Arvind Kumar	EC-BRHC99- 07478-2020 (R. Bail)	In custody since long.	Not considered for the present
274.	Premchandra Yadav 9546799409	Manjit Yadav	EC-BRHC99- 06109-2020 (R. Bail)	In custody since long.	Not considered for the present
275.	Gajendra Kumar Singh 9472666145	Vinay Kumar	EC-BRHC99- 06518-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
276.	Ramashray Roy 6206899964	Prahlad Tiwari	EC-BRHC99- 12886-2020 (A. Bail) Sc/St Act.	Apprehension of arrest.	Not considered for the present
277.	Saroj Kumar Sharma 9334108841	Shankar Mahto	Cr. Misc.23099/20 20 (A. Bail)	Apprehension of arrest.	Not considered for the present
278.	Rajani Kumar	Lav Kush	Token No.	In custody	Not

	9334061163	Manjhi	24165/2020 (R. Bail)	since 20.12.2019.	considered for the present
279.	Rajani Kumar 9334061163	Rama Shankar Sah	Token No. 25723/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
280.	Rajani Kumar 9334061163	Rahul Roy	Cr. Rev. 1482/2019 (R. Bail)	In custody since 07.05.2019.	Not considered for the present
281.	Zainul Abedin 9835283486	Karan Kumar	EC-BRHC99- 11447-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
282.	Najmul Hodda 9431495219	Bibi Morzina	Cr. Misc. 23130/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
283.	Vagisha Pragya Vacaknavi 8084691944	Sunil Kumar	EC-BRHC99- 09092-2020 (R. Bail)	In custody since 22.05.2020.	Not considered for the present
284.	Patanjali Rishi 9473387256	Niraj Pandey	Cr. Appl. 1342/2019 (R. Bail)	The petitioner is under custody. The case could not be listed and taken up.	Not considered for the present
285.	Anuj Kumar, 9939993599	Ritesh Kumar	Cr. Misc. No. 23559/2020 (R.bail)	In custody	Not considered for the present
286.	Kundan Kumar, 9430921661	Azaharuddin Beg @ Laddan Miya	EC-BRHC99- 00672-2020 (R.bail)	In custody since 01.06.2016	Not considered for the present
287.	Vivekanand Vivek, 9431878604	Reshmi Devi	EC-BRHC99- 8303-2020 (R.bail)	In custody since 16.02.2020	Not considered for the present
288.	Mukesh Kr. Singh, 9835417862	Manti Devi & Anr.	Cr. App. (DB) No. 153/2020 (R.bail)	In custody	Not considered for the present
289.	Pravin Kr. Sinha, 9431871345	Rupesh Kumar	Cr. App. (DB) No. 318/2020 (bail in appeal)	Not clear	Not considered for the present

290.	Rajnish Chandra, 9031485810	Mahesh Sah @ Mahesh Saw @ Kala Nag	Cr. App. (SJ) No. 937/2019 (R.bail)	In custody since 06.02.2019	Not considered for the present
291.	Md. Helal Ahmad, 9835234938	Md. Aajad & Ors.	Cr. Misc. No. 26668/2020 (A.bail)	Apprehension of arrest	Not considered for the present
292.	Vijay Kr. Singh, 9835498654	Md. Raja	Cr. Misc. No. 11101/2020 (R.bail)	In custody since 06.01.2020	Not considered for the present
293.	Dilip Kumar, 9835070290	Dhiraj Sah @ Amit Sah	EC-BRHC99-09959/2020 (A.bail)	Apprehension of arrest	Not considered for the present
294.	Prashant Kumar, 9939608657	Vakil Ram & Ors.	EC-BRHC99-15279-2020 (A.bail)	Apprehension of arrest	Not considered for the present
295.	Shailendra Kr. Jha, 9504008674	Kari Yadav	EC-BRHC99-11930/2020 (A.bail)	Apprehension of arrest	Not considered for the present
296.	Shailendra Kr. Jha, 9504008674	Md. Gulzar	Token No. 26660/2020 (R.bail)	In custody since 13.12.2019	Not considered for the present
297.	Kameshwar Singh, 9304042572	Murti Kumari & Ors.	Cr. Misc. No. 19668/2020 (A.bail)	Apprehension of arrest	Not considered for the present
298.	Shailendra Kr. Jha, 9504008674	Manoj Yadav	EC-BRHC99-14803/2020 (R.bail)	In custody	Not considered for the present
299.	Dhurendra Kumar, 9835425853	Vikash Sah	Token No. 24058/2020 (R.bail)	In custody since 07.03.2020	Not considered for the present
300.	Shailendra Kr. Jha, 9504008674	Mohan Kumar	EC-BRHC99-10367/2020 (R.bail)	In custody since 22.02.2020	Not considered for the present
301.	Premchandra Yadav, 9546799409	Prashant Kumar	Cr. Misc. No. 2342/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
302.	Dhurendra	Shakir	Token No.	Apprehension	Not

	Kumar, 9835425853	Hussain & Ors.	23488/2020 (A.bail)	of arrest	considered for the present
303.	Amrit Abhijat, 9431244162	Basudeo Mehta & Anr.	Cr. App. (DB) No. 686/2019 (R.bail)	In custody	Not considered for the present
304.	Gajendra Kr. Singh, 9472666145	Suman Kumar @ Prem Chandra @ Premchand Kumar	Token No. 27880/2020 (A.bail)	Apprehension of arrest	Not considered for the present
305.	Premchandra Yadav, 9546799409	Prashant Kumar	Cr. Misc. No. 2342/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
306.	Sanjiv Kr. Singh, 9955767687	Shashi Yadav	Cr. App.(DB) No. 1541/2019 (bail on appeal)		Not considered for the present
307.	Dhurendra Kumar, 9835425853	Arjun Paswan	EC-BRHC99- 10468/2020 (R.bail)	In custody since 28.09.2019	Not considered for the present
308.	Md. Najmul Hodda, 9431495219	Bibi Sahnaz	EC-BRHC99- 16870-2020 (A.bail)	Apprehension of arrest	Not considered for the present
309.	Dhurendra Kumar, 9835425853	Jitendra Rai	Token No. 26991/2020 (A.bail)	Apprehension of arrest	Not considered for the present
310.	Amrit Abhijat, 9431244162	Jagdeo Mandal	Cr. App. (DB) No. 185/2020 (R.bail)	In custody	Not considered for the present
311.	Saroj Kr. Sharma, 9334108841	Shankar Mahto @ Shankar Kr. Mahto	Cr. Misc. No. 23099/2020 (A.bail)	Apprehension of arrest	Not considered for the present
312.	Amrit Abhijat, 9431244162	Nand Kishore Pandit	EC-BRHC99- 18361-2020 (R.bail)	In custody since 06.03.2020	Not considered for the present
313.	Dhurendra	Islam Sah @	Token No.	In custody	Not

	Kumar, 9835425853	Md. Islam Shah	23135/2020 (R.bail)	since 24.01.2020	considered for the present
314.	Uday Chand Prasad, 9835657651	Chandan Mehta	EC-BRHC99- 18066-2020 (R.bail)	In custody since 14.03.2020	Not considered for the present
315.	Uday Chand Prasad, 9835657651	Sajjan Yadav & Ors.	EC-BRHC99- 17706-2020 (A.bail)	Apprehension of arrest	Not considered for the present
316.	Uday Chand Prasad, 9835657651	Md. Mustak	EC-BRHC99- 18067-2020 (A.bail)	Apprehension of arrest	Not considered for the present
317.	Uday Chand Prasad, 9835657651	Kalpana Devi	EC-BRHC99- 18058-2020 (A.bail)	Apprehension of arrest	Not considered for the present
318.	Gajendra Kr. Singh, 9472666145	Ranjan Kr. Singh	Token No. 28982/2020 (R.bail)	In custody since 28.08.2019	Not considered for the present
319.	Gajendra Kr. Singh, 9472666145	Akhilesh Chaudhary @ Akhileshwar Prasad Chaudhary	EC-BRHC99- 13284/2020 (A.bail)	Apprehension of arrest	Not considered for the present
320.	Gajendra Kr. Singh, 9472666145	Santosh Keshari @ Santosh Kumar	EC-BRHC99- 13857/2020 (A.bail)	Apprehension of arrest	Not considered for the present
321.	Md. Najmul Hodda, 9431495219	Anil Sharma & Anr.	Cr. Misc. No. 3025/2020 (A.bail)	Apprehension of arrest	Not considered for the present
322.	Vagisha Pragya Vacaknavi, 8084691944	Satyajeet Kumar	Token No. 8815/2020		Not considered for the present
323.	Saroj Kr. Sharma, 9334108841	Md. Taslim Ahamad	Cr. Misc. No. 16499/2020 (A.bail)	Apprehension of arrest	Not considered for the present
324.	Premchandra Yadav,	Fulpati Devi	EC-BRHC99- 03999-2020	In custody	Not considered for the present

	9546799409		(R.bail)		
325.	Uday Chand Prasad, 9835657651	Sajjan Yadav & Ors.	EC-BRHC99-17706-2020 (A.bail)	Apprehension of arrest	Not considered for the present
326.	Bhaskar Shankar, 9430510969	Nehal @ Zulfi	Cr. App. (DB) No. 1314/2018 (bail on appeal)		Not considered for the present
327.	Gajendra Kr. Singh, 9472666145	Ram Sakal Sahni	Cr. Misc. No. 27801/2020 (R.bail)	In custody since 04.09.2019	Not considered for the present
328.	Pramod Kr. Pandey, 9431072068/ 7979824987	Dhanik Lal Rai @ Dhanik Rai	Token No. 28769/2020 (R.bail)	In custody	Not considered for the present
329.	Gajendra Kr. Singh, 9472666145	Vishal Bahadur Singh	Token No. 27771/2020 (R.bail)	In custody since 03.03.2020	Not considered for the present
330.	Harendra Prasad, 9431664594	Jaleshwar Sah	EC-BRHC99-17265-2020 (R.bail)	In custody	Not considered for the present
331.	Harendra Prasad, 9431664594	Ranjeet Ram & Ors.	EC-BRHC99-17256-2020 (A.bail)	Apprehension of arrest	Not considered for the present
332.	Md. Najmul Hodda, 9431495219	Bibi Vipli @ Bibi Morzina	Cr. Misc. No. 231305/2020 (A.bail)	Apprehension of arrest	Not considered for the present
333.	Rajani Kumari, 9334061163	Lav Kush Manjhi	Token No. 24165/2020 (R.bail)	In custody since 20.12.2019	Not considered for the present
334.	Rajani Kumari, 9334061163	Ramama Shankar Sah	Token No. 25723/2020 (A.bail)	Apprehension of arrest	Not considered for the present
335.	Jai Kshore Sharma, 983566786 9	Pushpak Kumar	Token No. EC-BRHC-99-1455-2020	Petitioner is only earning male member of his family and he is in custody since	Not considered for the present

				5.6.2020.	
336.	Sanjay Kumar Singh, 9431647103	Rajesh Chaoudhary	Token No.EC-BRHC-99-18624-2020	Apprehension of Arrest.	Not considered for the present
337.	Sanjay Kumar Singh, 9431647103	Sandhya Devi	Token No.EC-BRHC-99-18612-2020	Custody since 3.3.2020 without any fault on her part.	Not considered for the present
338.	Ansul, 8084908156	Simran Singh	I.A.No.01/2020 in Cr.Appeal No.1923/2019	The bail prayer of the petitioner was rejected and considered by bench vide order dated 12.12.2019 with observation that if the appeal is not taken up for hearing with 6 months the appellant will be at liberty to move for consideration for grant of bail. Not in prescribed format.	Not considered for the present
339.	Rupa Kumari, 8789774061	Suraj Kumar Yadav	Token No.EC-BRHC-99-31177/2020	Petitioner is in judicial custody.	Not considered for the present
340.	Gopal Govind Mishra, 9939261295	Mukesh Sah	Token No.EC-BRHC-99-14298-2020	For grant of bail and suspension of sentence during the pendency of the aforesaid criminal appeal. Not in prescribed	Not considered for the present

				format.	
341.	Umesh Kumar Singh, 9431046456	Amul Kumar	Token No.EC-BRHC-99-11502-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
342.	Umesh Kumar Singh, 9431046456	Byas Kunwar	Token No.EC-BRHC-99-13847-2020	This application has been filed for modification in anticipatory bail granted by the Hon'ble Court. Not in prescribed format.	Not considered for the present
343.	Rupa Kumari, 8789774061	Ravi Ranjan Mahto	Token No.EC-BRHC-99-07185-2020	Custody since 19.4.2020.	Not considered for the present
344.	Sumeet Prasad Singh, 829299999	Nand Lal Tanti and ors.	Cr.Misc. No.22717/2010	Apprehension of Arrest.	Not considered for the present
345.	Nilesh Kumar, 9431442238	Md. Tabrej Malik	Cr.Misc.No.15827/2020	In the aforesaid case diary was called for on 4.6.2020. the same has been received. There was Judicial order to list this case on 6.8.2020. which was passed on 7.7.2020. Custody since 4.1.2020.	Not considered for the present
346.	Dipak Kumar, 9931396253	Nandu Prasad	Cr.Misc.No.13650/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
347.	Ashok	Parsuram	Token	Apprehension of Arrest. Not	Not

	Kumar, 995555487 9	Singh	No.EC- BRHC-99- 26847-2020	in prescribed format.	considered for the present
348.	Ashok Kumar, 995555487 9	Sonu Kumar Rai	Token No.EC- BRHC-99- 104/2020	Custody since 14.3.2020. Not in prescribed format.	Not considered for the present
349.	Kundan Prasad Singh, 933427765 5	Kinu Chauhan	Cr.Appeal No.2249/20 17 in I.A.No.5/202 0	Custody year 2012 (about 8 years. Not in prescribed format.	Not considered for the present
350.	Lal Babu Singh, 943089043 0	Manbahali Kaji	Cr.Appeal No.554/201 5	Appellant is sentenced to life imprisonment for seven years rigorous. Permission to file I.A.	Not considered for the present
351.	Manoj Kumar Manoj, 943108234 9	Pankaj Kumar	Cr.Misc.No.2 4279/2020	Custody since 1.5.2020. Not in prescribed format.	Not considered for the present
352.	Manoj Kumar Manoj, 943108234 9	Akseema Khatoon	Cr.Misc. Token No.30762/2 020	Custody since 22.6.2020.	Not considered for the present
353.	Manoj Kumar Manoj, 943108234 9	Md. Parvej	Cr.Misc.No. 24306-2020	The present case even not a single time has been heard, the case been filed in June, 2020 itself thereafter listing of case no hearing has been done. As false implication of petitioner in the case. Not in prescribed	Not considered for the present

				format.	
354.	Ramashray Roy, 6206899964	Hare Ram Sah and Anr.	I.A.No.01/2020 in Cr.Appeal No.1124/2019	Custody since 3.8.2019.	Not considered for the present
355.	Ashok Kumar, 9955554879	Satendra Sharma,	Token No.EC-BRHC-99-30707/2020	Custody since 27.5.2020. Not in prescribed format.	Not considered for the present
356.	Sanjay Kumar Jha, 9470084609	Sharad Yadav	Token No.EC-BRHC-99-24207/2020	Petitioner is facing so many problems. Not in prescribed format.	Not considered for the present
357.	Pravin Kumar, 9835251458	Hemant Kumar	Cr.Appeal No.1448/2020	Custody since 22.5.2020.	Not considered for the present
358.	Nand Kishore Prasad Sinha, 9771196131	Chandan Kumar	Token No.EC-BRHC-99-06737-2020	Petitioner is in Judicial custody.	Not considered for the present
359.	Nand Kishore Prasad Sinha, 9771196131	Shri Niwas Barik	Token No.EC-BRHC-99-06751/2020	Petitioner is in judicial custody.	Not considered for the present
360.	Sanjay Kumar Jha, 9470084609	Bipin Yadav	Token No.EC-BRHC-99-04599-2020	Petitioner is in judicial custody. Petitioner is facing so many problems.	Not considered for the present
361.	Sanjay Kumar Jha, 9470084609	Rahul Kumar Yadav and Anr.	Token No.EC-BRHC-99-04721/2020	Petitioner is facing so many problems. Not in prescribed format.	Not considered for the present
362.	Sanjay	Paiti Prasad Yadav	Token	Petitioner is facing so many	Not

	Kumar Jha, 947008460 9		No.EC- BRHC-99- 05170-2020	problems. Not in prescribed format.	considered for the present
363.	Ajay Kumar, 993104421 4	Rajesh Yadav	Token No.EC- BRHC-99- 11049-2020	Petitioner in jail under Excise Act. Not in prescribed format.	Not considered for the present
364.	Mritunjay Prasad Singh, 993442743 2	Lalan Kumar Singh	Token No.EC- BRHC-99- 11115-2020	Custody since 28.6.2020. Not in prescribed format.	Not considered for the present
365.	Mritunjay Prasad Singh, 993442743 2	Imteyaz	Cr.Appeal No.1217/20 20	Under lockdown situation I was not present on 30.6.2020 and now. I am present at Patna. Not in prescribed format.	Not considered for the present
366.	Rajkumar Rajesh, 943028381 3	Suraj Prasad Singh	Token No.EC- BRHC-99- 11140-2020	Petitioner is in Judicial custody. Not in prescribed format.	Not considered for the present
367.	Nilesh Kumar, 943144223 8	Anish Kumar	Cr.Appeal No.1425/20 20	This Cr.Ap- peal SC ST has been filed for R.bail and both co accused have already granted bail and this cr.Appeal has been filed on 26.6.2020 and computer is showing next listing dated 19.8.2020 but till date it has not been listed and the appellan5t is in custody	Not considered for the present

				since 16.3.2020.	
368.	Raj Kumar Rajesh, 943028381 3	Santosh Kumar Singh	Token No.EC- BRHC-99- 11309-2020	Custody since 21.2.2020. Not in prescribed format.	Not considered for the present
369.	Suresh Mishra, 947337888 3	Vyas Chaudhary	Token No.EC- BRHC-99- 19167-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
370.	Amit Pandey, 943083272 6	Mukesh Rajbhar	Token No.EC- BRHC-99- 17082-2020	Custody since 3.2.2020.	Not considered for the present
371.	Digvijay Kumar Ojha, 943104383 3	Barmeshwar Dubey and ors.	Token No.EC- BRHC-99- 14411-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
372.	Rupa Kumari, 878977406 1	Ajay Saw	Cr.Misc.No. 24063/2020	Petitioner is in Judicial custody.	Not considered for the present
373.	Digvijay Kumar Ojha, 943104383 3	Jaikrishan Sharma.	Token No.EC- BRHC-99- 17754-2020	Apprehensio n of Arrest. Not in prescribed format.	Not considered for the present
374.	Ashok Kumar Gupta, 983529106 49	Rajesh Mallah	Token No.EC- BRHC-99- 26179-2020	Petition has been filed on 13.8.2020 by the petitioner this case has not been listed.	Not considered for the present

375.	Ashok Kumar Gupta, 9852910649	Md. Muslim	Token No.EC-BRHC-99-24321/2020	Case has been filed on 29.6.2020 but till date this case has been not listed.	Not considered for the present
376.	Uday Chand Prasad, 9835657651	Chandan Mehta	Token No.EC-BRHC-99-18066-2020	Custody since 14.3.2020.	Not considered for the present
377.	Uday Chand Prasad, 983567651	Sajjan Yadav and ors.	Token No.EC-BRHC-99-17706-2020	Apprehension of Arrest.	Not considered for the present
378.	Uday Chand Prasad, 9835657651	Md. Mustak	Token No.EC-BRHC-99-18067-2020	Apprehension of Arrest.	Not considered for the present
379.	Uday Chand Prasad, 9835657651	Kalpana Devi	Token No.EC-BRHC-99-18058-2020	Apprehension of Arrest.	Not considered for the present
380.	Sanjeet Kumar Advocate,	Vikash Kmar	Token No.EC-BRHC-99-13322-2020	Apprehension of Arrest.	Not considered for the present
381.	Rupa Kumari, 8789774061	Hira Lal	Token No.EC-BRHC-99-31179/2020	Custody since 22.8.2020.	Not considered for the present
382.	Rupa Kumari, 8789774061	Mukesh Paswan	Cr.Misc.No. 21968/2020	Supplementary affidavit has been filed on	Not considered for the present

				14.7.2020 but still direction of Hon'ble Court the case has not been listed.	
383.	Swapnil Kumar Singh, 9934765641	Krishna Yadav	Token No.EC-BRHC-99-15514-2020	Custody since 20.8.2020.	Not considered for the present
384.	Bimal Kumar, 9430828756	Vinod Yadav	Cr.Appeal No.5554/2019	Permission to file Vakalatnama.	To be filed through e-mode
385.	Kundan Kumar, 9430921661	Kunj Bihari Singh and ors.	Cr.Appeal No.29352/2020	Apprehension of Arrest.	Not considered for the present
386.	Rupa Kumari, 8789774061	NandLal Mahto	Token No.30000/2020	Apprehension of Arrest.	Not considered for the present
387.	Swapnil Kumar Singh, 9934765641	Ambug	Token No.EC-BRHC-99-15508-2020	Informant in habitual of false case lodging against the villager and altogether lodged 8 cases and appellant is neighbour. Apprehensio	Not considered for the present

				n of Arrest.	
388.	Samir Kumar, 9334548288	Satish Kumar	Token No.EC-BRHC-99-12428-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
389.	Swapnil Kumar Singh, 15578-2020	Yuraj Pandey	Token No.EC-BRHC-99-15578-2020	Custody since 12.2.2020.	Not considered for the present
390.	Satyendra Rai, 7979028012	Manoj Bhagat	Cr.Appeal No.143/2020	The appellant moved before Hon'ble Apex Court vide S.L.P. No.4354/2019 against the order dated 1.5.2018 passed in I.A.No.1006-2018. Not in prescribed format.	Not considered for the present
391.	Satyendra Rai, 7979028012	Bharat Sah	Token No.EC-BRHC-99-017578-2020	Custody since 12.3.2020. Not in prescribed format.	Not considered for the present
392.	Ranjeet Tiwary,	Jitendra Kumar	Token No.EC-	Apprehension	Not considered

	943107137 2	Tiwari	BRHC-99- 12357-2020	n of Arrest.	for the present
393.	Arvind Kumar, 829221331 3	Sanjay Yadav	Token No.EC- BRHC-99- 08631-2020	Custody since 7.3.2020.	Not considered for the present
394.	Arvind Kumar, 829221331 3	Sanjay Yadav	Token No.EC- BRHC-99- 08631-2020	Custody since 7.3.2020.	Not considered for the present
395.	Pritish Kumar Lal, 947024673 8	Shiv Shankar Choudhary,	Cr.Misc.No. 22847-2020	I had filed Vakalatnam a for the informant on 03.09.2020 but by name is not appearing in daily cause list. Not in prescribed format.	Registrar List to verify
396.	Arvind Kumar Sinha, 620474782 6	Diwakar Kumar	Cr.Appeal No.602/202 0	Apprehensio n of Arrest.	Not considered for the present
397.	Chandra Kant, 943020631 8	Mukesh Kumar Yadav	Cr.Appeal No.623/202 0	Apprehensio n of Arrest. Not in prescribed format.	Not considered for the present
398.	Rupa Kumari,	Mukesh Paswan	Cr.Misc.No. 21968-2020	Present case vide order	Not considered for the present

	878977406 1			dated 10.7.2020 has been given to list this case on 27.7.2020 also direction was given to the petitioner to filed suppl	
399.	Kundan Kumar, 943092166 1	Gopak Kumar Soni	Token No.EC- BRHC-99- 16640-2020	Custody since 18.4.2020.	Not considered for the present
400.	Swapnil Kumar Singh, 993476564 1	Umesh	Token No.EC- BRHC-99- 15475-2020	Apprehensio n of Arrest.	Not considered for the present
401.	Rupa Kumari, 878977406 1	Amarjeet Paswan	Cr.Misc.No. 27872-2020	Apprehensio n of Arrest.	Not considered for the present
402.	Ravindra Kumar Singh, 943132248 2	Ghutlu Singh	Cr.Appeal No.677- 2020	Apprehensio n of Arrest. Not in prescribed format.	Not considered for the present
403.	Gopal Govind Mishra, 993926129 5	Chandan Kumar Singh	Token No.EC- BRHC-99- 22252/2020	Custody since 5.4.2019. Other co- accused granted bail.	Not considered for the present

				Father of the petitioner suffering from illness. Not in prescribed format.	
404.	Sanjiv Kumar Singh, 995576768 7	Ajit Singh	Token No.EC-BRHC-99-15661-2020	Custody since 25.3.2010 and 1.7.2019 respectively.	Not considered for the present
405.	Rajesh Kumar Mishra, 933434475 36	Pramod Ojha	I.A.No.1/2020 in Cr.Appeal No.1274-2017	Custody since 18.3.2015. Not in prescribed format.	Not considered for the present
406.	Ram Prasad Singh, 943090654 9	Pintu Kumar	Token No.EC-BRHC-99-28802/2020	Custody since 31.5.2020 Not in prescribed format.	Not considered for the present
407.	Rajesh Kumar Mishra, 933433447 536	Shobhan Yadav	I.A.No.02/2019 in Cr.Appeal No.1475/2018	Custody since 5.6.2020. Not in prescribed format.	Not considered for the present
408.	Mrs. Mukul Kumari,	Sanjeet Bhuiyan	Token No.EC-	In the above mentioned	Not considered for the present

	725898377 7		BRHC-99- 16383-2020	case defect has been pointed out by the registry that fresh certified copy of the impugned order. Not in prescribed format.	
409.	Subodh Kumar, 985264916 0	Sohan Sahani	Token No.EC- BRHC-99- 18217-2020	Mother is serious. Custody since May, 2020. Not in prescribed format.	Not considered for the present
410.	Chandra Mohan Singh, 923475982 9	Dinesh yadav	Token No.EC- BRHC-99- 27077-2020	Custody since 11.7.2020. Not in prescribed format.	Not considered for the present
411.	Subodh Kumar, 985264916 0	Mukund Kumar	Token No.EC- BRHC-99- 18191-2020	Mother is serious. Custody since May 2020.	Not considered for the present
412.	Yugal Kishore, 827186773 3	Prince Kumar	Token No.EC- BRHC-99- 27133-2020	Custody since 16.5.2020.	Not considered for the present
413.	Yugal	Akseema	Token	Custody	Not

	Kishore, 827186773 3	Khatoon	No.EC- BRHC-99- 13913/2020	since 22.6.2020.	considered for the present
414.	Subodh Kumar, 985264916 0	Karan Kumar	Token No.EC- BRHC-99- 30931-202	Petitioner is student. Custody since December, 2019 Not in prescribed format.	Not considered for the present
415.	Yugal Kishore, 827186773 3	Mukesh Kumar	Token No.EC- BRHC-99- 25937-2020	But till now case no. has not been given. Custody since 25.4.2019.	Not considered for the present
416.	Sunil Kumar Pathak, 933411602 5	Rajesh Kumar	I.A.No.01/2 019 in Cr.Appeal No.68/2018	Custody since 13.11.2017. Not in prescribed format.	Not considered for the present
417.	Yugal Kishore, 827186773 3	Sudhir Kumar	Token No.EC- BRHC-99- 30244-2020	Petitioner is in judicial custody from 5 months.	Not considered for the present
418.	Yugal Kishore, 827186773 9	Jagat Narayan Yadav	Token No.EC- BRHC-99- 25938/2020	In this case token no. has given on 11.8.2020 but even after lapse	Not considered for the present

				of month case no. has not given.	
419.	Yugal Kishore, 8271867739	Samod Kumar Das	Token No.EC-BRHC-99-29753/2020	In this case token no. has allotted but case no. has not been given.	Not considered for the present
420.	Yugal Kishore, 8271867733	Abhishak Kumar	Token No.EC-BRHC-99-25924-2020	Custody since 8.5.2020.	Not considered for the present
421.	Subodh Kumar, 9852649160	Guddu Thakur	Token No.EC-BRHC-99-18191-2020	Grand Mother died in Custody since April 2020. Not in prescribed format.	Not considered for the present
422.	Pankaj Kumar Singh, 9431480260	Dashrath Paswan & Anr.	Cr.Misc.No. 13082/2020	There are two petitioners in the aforesaid case and one of them Petitioner No.1 namely Dashrath Paswan Has been arrest. I pray for withdrawal the petition of Dashrath	To be Listed for withdrawal only

				Paswan. Not in prescribed format.	
423.	Sandit Kumar Gautam, 9471864665	Lalan Singh	Token No.EC-BRHC-99-19078-2020	Apprehension of Arrest.	Not considered for the present
424.	Sandip Kumar Gautam, 9471864665	Nandu Yadav	Token No.EC-BRHC-99-19091-2020	Apprehension of Arrest.	Not considered for the present
425.	Sandip Kumar Gautam, 9471864665	Sunil Paswan	Token No.EC-BRHC-99-19090-2020	Apprehension of Arrest.	Not considered for the present
426.	Sandip Kumar Gautam, 9471864665	Md. Akbar	Token No.EC-BRHC-99-19068-2020	Apprehension of Arrest.	Not considered for the present
427.	Sandip Kumar Gautam, 9471864665	Md. Arshad	Token No.EC-BRHC-99-19070-2020	Petitioner is in Judicial Custody.	Not considered for the present
428.	Sandip Kumar Gautam, 9471864665	Ram Kalesh Mahto	Token No.EC-BRHC-99-19092-2020	Petitioner is in Judicial custody.	Not considered for the present
429.	Mr. Sanjiv Kumar Singh,	Abhishak Kumar	EC-BRHC99-15991/2020	The petitioner is in custody since	Not considered for the present

	995576768 7			11.03.2020.	
430.	Mr. Sanjiv Kumar Singh, 995576768 7	Chandan Kumar	EC-BRHC99-06928/2020	Apprehension of arrest.	Not considered for the present
431.	Mr. Sanjiv Kumar Singh, 995576768 7	Ramesh Kumar Hansda	EC-BRHC99-15052/2020	Applicant is in custody for about one and half years.	Not considered for the present
432.	Mr. Sanjiv Kumar Singh, 995576768 7	Santosh Yadav	EC-BRHC99-13418/2020	Petitioner is in custody since 27.03.2019.	Not considered for the present
433.	Mrs. Pratima Kumari,	Sunil Kumar	Cr.Misc.No. 22336/2020	For modification of the order dated 25.08.2020. Not in prescribed format.	Not considered for the present
434.	Mr. Amresh Kumar Sinha, 930810950 7	Md. Murshid & Ors	Cr. Appeal (S.J.) No.1410/2020 (ST/ST Act)	The appellant is in jail custody since 19.04.2020.	Not considered for the present
435.	Mr. Umeshanand Pandit, 947245981 7	Sanjay Singh	EC-BRHC99-18173-2020 (R. Bail)	The petitioner is in custody since 29.07.2020 in Excise Act. Not in prescribed format.	Not considered for the present
436.	Mr. Umeshanand Pandit, 947245981	Abhimanu Singh @ Munmun Singh	EC-BRHC99-13813-2020 (CR.Appeal DB)	That the appellant convicted life	Not considered for the present

	7			imprisonment U/s 302/34 IPC. That no any criminal antecedent against the petitioner. Not in prescribed format.	
437.	Mr. Umeshanand Pandit, 9472459817	Sonu Kumar Singh	EC-BRHC99-13260-2020 (R. Bail)	The petitioner is in custody since 21.05.2018 in N.D.PS. Act. Not in prescribed format.	Not considered for the present
438.	Mr. Sandip Kumar Gautam, 9471864665	Krishna Kumar @ Kunal	EC-BRHC99-18966-2020	The petitioner is in judicial custody.	Not considered for the present
439.	Mr. Sandip Kumar Gautam, 9471864665	Md. Saddam Hussain @ Saddam Hussain	EC-BRHC99-18533-2020 (A. Bail)	The petitioner has apprehension of arrest.	Not considered for the present
440.	Mr. Sandip Kumar Gautam, 9471864665	Ranveer SAh @ Ranveer Sao & others	EC-BRHC99-18519-2020	The petitioner have apprehension	Not considered for the present

				n of arrest.	
441.	Mr. Sandip Kumar Gautam, 9471864665	Nand Kishore Kumar @ Nqand Kishor Kumar @ Lakariya	EC-BRHC99-18539-2020	The petitioner has apprehension of arrest.	Not considered for the present
442.	Mr. Sandip Kumar Gautam, 9471864665	Yogendra Pd. Gupta @ Yogendra Prasad Gupta @ Yogendra Gupta	EC-BRHC99-17593-2020	The petitioner has apprehension of arrest.	Not considered for the present
443.	Mr. Sandip Kumar Gautam, 9471864665	Bishwanath Singh @ Vishwanath Kumar Singh	EC-BRHC99-18958-2020	The petitioner is in judicial custody.	Not considered for the present
444.	Mr. Sandip Kumar Gautam, 9471864665	Pappu Mahto	EC-BRHC99-18961-2020	The petitioner is in judicial custody.	Not considered for the present
445.	Mr. Sanjeet Kumar Gupta, 9835293533	Laleshwar Prasad Singh & another .	Cr.Misc.No. 28282/2020	The petitioner is an old man having an age of 71 years and rotting in jail since 30.04.2020.	Not considered for the present

446.	Mr. Dhananjaya Nath Tiwari, 9430073833	Sanjay Kumar	EC-BRHC99-14083-2020	The petitioner is an accused in a case U/s 27 of the Arms Act and 341, 323, 379, 427/34 of the IPC. There is admitted land dispute in between the parties since long time and a case and counter case from both side wherein the petitioner's case was lodged earlier. Not in prescribed format.	Not considered for the present
447.	Mr. Prabhat Kumar Dipak, 9631655725	Bhanu Kumar @ Puplish Kumar	Cr.Appeal No.515/2020 (SJ)	Present application has been filed against the order dated 08.01.2020 by which	Not considered for the present

				the prayer for anticipatory bail vide A.B.P. No.05/2020 of the appellant has been rejected by learned Exclusive Special Judge, Schedule Cast and Schedule Tribe Act, Gaya. Not in prescribed format.	
448.	Mr. Dharmendra Kumar Paswan, 9973103962	Sunil Thakur	Cr.Misc.No. 29214/2020	The petitioner is in custody since 19.10.2019.	Not considered for the present
449.	Mr. Dharmendra Kumar Paswan, 9973103962	Ravi Kumar	CR.Misc.No. 24920/2020	There is an apprehension of arrest.	Not considered for the present
450.	Mr. Dharmendra Kumar	Kaushal Kumar @ Prince and	EC-BRHC99-	The deceased had died	Not considered for the present

	Paswan, 997310396 2	others	15469-2020	due to drowning and the petitioner have been falsely implicated in the case. This writ petition as urgent and grant stay against the arrest the petitioners as the case is false and fabricated.	
451.	Mr. Shailendra Kumar Jha, 950400867 4	Lal Babu Yadav	Token No.22463/2020	The petitioner is custody since 25.02.2020.	Not considered for the present
452.	Mr. Shailendra Kumar Jha, 950400867 4	Amit Kumar Kapri	Token No.23181/2020	Petitioner is custody since 27.03.2020.	Not considered for the present
453.	Mr. Shailendra Kumar Jha, 950400867 4	Md. Gulzar	Cr. Misc.No.15952/2020	The petitioner is custody since 03.09.2019.	Not considered for the present
454.	Mr. Shailendra Kumar Jha,	Md. Saddam @ Chhotu	Token No.29164/2020	The petitioner is custody	Not considered for the present

	950400867 4			since 20.12.2019.	
455.	Mr. Rajesh Ranjan No.1, 943129447 6	Priya Kesarwani	Cr.Misc.No. 15224/2020	The petitioner filed the present application for quashing the order dated 11.11.2019 passed by the learned court below in complaint case No.1062/20 19.	Not considered for the present
456.	Mr. Uday Kumar, 943143718 6	Pintu Singh	Token No.27738/2 020	The petitioner is in custody since long period.	Not considered for the present
457.	Mr. Shiva Shankar Sharma, 983501915 7	Santosh Kumar Mishra	Cr.Appeal No.27/2020	The appellant stands convicted U/s 30(a) Bihar Prohibition of Excise Act, 2016 and was sentenced to undergo S.I. of 10 years	Not considered for the present

				<p>accompanied with a fine of Rupees One Lakh. The appeal was filed on 07.01.2020 and after stamp reporting it was running for admission.</p> <p>Not in prescribed format.</p>	
458.	Mr. Shiva Shankar Sharma, 9835019157	Subodh Sahni	I.A.No.03/2019 In Cr.Appeal No.398/2016 (D.B.)	<p>The appellant stands convicted life long imprisonment and he is in custody for more than nine year and six months for the offence U/s 364 (a) IPC. Not in prescribed format.</p>	Not considered for the present
459.	Mr. Sunil Kumar, 943107437	Tubhu Rai @ Arun Kumar	EC-BRHC99-07824-2020	<p>The appellant has falsely</p>	Not considered for the present

	1		(Anticipatory Bail) SC/ST. Act	been implicated in Bhabhua P.S. Case No.297 of 2020 U/s 341, 323, 504/34 IPC and Section 3(i)(r)(s) SC/ST Act.	
460.	Mr. Sunil Kumar, 943107437 1	Bittu Ram	EC-BRHC99-15069-2020 (Regular Bail)	The petitioner is in jail since 27.01.2020.	Not considered for the present
461.	Mr. Sunil Kumar, 943107437 1	Satya Narayan Chaudhary	EC-BRHC99-15465-2020 (Regular Bail)	The petitioner is in jail since 06.02.2020.	Not considered for the present
462.	Mr. Sunil Kumar, 943107437 1	Sanjay Sharma	EC-BRHC99-15461-2020 (Anticipatory bail)	The petitioner has falsely been implicated in Hulasganj P.S. Case No.67 of 2020 as driver of the petitioner caught with sand loaded tractor but the	Not considered for the present

				petitioner has been implicated being the owner of the Tractor.	
463.	Mr. Sunil Kumar, 943107437 1	Pragas Chauhan @ Prakash Chauhan	EC- BRHC99-15457-2020 (Regular Bail)	The petitioner is in custody since 13.11.2019.	Not considered for the present
464.	Md. Sufiyan, 983501090 0	Golu Mishra	Cr.Appeal No.2437/2019 (S.J.), I.A. No.02/2020	In this appeal I.A. No. 02 of 2020 has been filed for grant of bail to the appellant who is in jail for more than 3 years.	Not considered for the present
465.	Mr. Ganesh Prasad Singh, 993406399 4	Janak Nandan Singh	Cr.Misc.No. 21495/2020 (A. Bail)	Petitioner is government employee apprehends his arrest.	Not considered for the present
466.	Sunil Prasad Singh 9430213180	Vikash Kumar Rajak	Cr. Misc. No. 23224 of 2020 (R. Bail) (Arms Act)	Petitioner is in judicial custody since 29.12.2019. Petitioner has qualified in PT Exam of Sub	Not considered for the present

				Inspector, Bihar and Mains and Physical Examination is scheduled on 11.10.2020. (Seeks permission to take up the case at earliest possible)	
467.	Rajendra Prasad Sah 9431445406	Md. Miraj @ Md. Md. Meraj	EC-BRHC99-13585-2020 (R. Bail) (Arms Act)	Petitioner is in custody since 15.03.2020	Not considered for the present
468.	Sunil Prasad Singh 9430213180	Md. Jalil	EC-BRHC99-13583-2020 (R. Bail)	The parties have settled their dispute outside the Court and entered into amicable settlement (Petitioner is in custody since 29.04.2020)	Not considered for the present
469.	Rajendra Prasad Sah 9431445406	Shekh Samir @ Sk. Samar	Cr. Misc. No. 29914 of 2020 (R. Bail)	Petitioner is in custody since 24.03.2020. Petitioner is an old man aged over 69 years. He is seriously ill and is being regularly transfused saline water and medicine in jail hospital.	Not considered for the present
470.	Kanhaiya Jee Tiwari	Poonam Rai	Case no. 16323 of	Petitioner's mother is ill	Not considered

	9661461725		2020 (A. Bail)	and petitioner is in depression. (Apprehension of arrest)	for the present
471.	Arun Kumar 9431202317	Suresh Singh @ Suresh Prasad	EC-BRHC99-3711-2020 (A. Bail) (E.C. Act)	Apprehension of arrest (Petitioner is a PDS shop licensee aged about 55 years)	Not considered for the present
472.	Santosh Kumar Singh 9431494068	Pintu Ram	Token No. 30665 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 13.01.2020. He is the only earning member of his family having small children.	Not considered for the present
473.	Shyam Bihari Singh 9431410552	Vinod Kumar Shah @ Vinod Sah and others	Cr. Appeal No. 46 of 2020 (S.J.) (SC/ST Act) (A. Bail)	Apprehension of arrest. Police are vexing the appellants and harassing all the appellant's family.	Not considered for the present
474.	Arun Kumar 9431038797	Upendra Sahni	EC-BRHC99-10887-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 14.05.2020	Not considered for the present
475.	Md. Fahimuddin 9835254792	Nadeem Alam and another	Token No. 28930 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
476.	Md. Fahimuddin 9835254792	Ganesh Kumar	Token No. 11046 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
477.	Gajendra Kumar Singh	Rajiv Kumar @ Jubli	EC-BRHC99-02019-2020	Case number has not been	Not

	9973543163		(R. Bail)	generated (Petitioner is in custody)	considered for the present
478.	Pushpendra Kumar Singh 7903909029	Chanchala Devi	EC-BRHC99-09692-2020 (R. Bail)	Petitioner is a lady and her old mother-in-law, whose age is about 85 years, is suffering from illness there is no one available to look after her mother-in-law, because her husband is also in judicial custody. (Petitioner is in custody)	Not considered for the present
479.	Pusupendra Kumar Singh 9905059691	Chandrashekar Rai @ Badri Rai	Token No. 24609 of 2020 (R. Bail)	Petitioner is in custody since 20.02.2020. Wife of the petitioner is suffering from illness and there is no one to look after his family.	Not considered for the present
480.	Gagan Deo Yadav 9835456754	Rahul Kumar Rai	Cr. Misc. No. 19775 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
481.	Anil Chandra 9835088870	Ram Sakal Ray @ Ram Sakul Ray and others	EC-BRHC99-15161-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
482.	Anil Chandra 9835088870	Rajveer Singh @ Bambam	EC-BRHC99-17319-2020 (R. Bail)	Petitioner is in custody	Not considered for the present

		Singh			
483.	Mohit Shrivastava 9801787423	Shashi Kant Yadav @ Hardish Yadav	Token No. 30554 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody since 20.11.2019 (Case number has not been generated)	Not considered for the present
484.	Sada Nand Roy	Mustak Ansari	Cr. Misc. No. 8878 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
485.	Brijendra Kumar 8340106910	Santu Baitha	EC-BRHC99-08127-2020 (R. Bail)	Petitioner is in custody since 13.03.2020	Not considered for the present
486.	Sudhir Kumar Sinha 9934227501	Santosh Yadav	Token No. 27920 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 11.03.2020 (Petitioner's wife is very serious)	Not considered for the present
487.	Sudhir Kumar Sinha 9934227501	Ranjeet Kumar and another	EC-BRHC99-7998-2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioners are in custody since 01.05.2020	Not considered for the present
488.	Sudhir Kumar Sinha 9934227501	Teni Manjhi	Token No. 29542 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioners are in custody since 14.03.2020	Not considered for the present
489.	Madhav Jha 9973056271	Sushil Yadav	Cr. Misc. No. 23263 of 2020 (R. Bail)	Petitioner is in custody since 05.03.2019	Not considered for the present
490.	Pusupendra Kumar Singh 9905059691	Manish Kumar	EC-BRHC99-03874-2020 (R. Bail)	Mother of the petitioner is ill and the petitioner is the only son who looks after his old mother	Not considered for the present

				(Petitioner is in custody since 19.02.2020)	
491.	Pusupendra Kumar Singh 7903909029	Md. Salamat @ Mohammad Salamat	Cr. Appeal No. 4241 of 2019 (S.J.)	Wife of the appellant is suffering from illness and the doctor has advised to take proper care but in the appellant's family except the appellant there is no male member who looks after his family.	Not considered for the present
492.	Pusupendra Kumar Singh 7903909029	Meena Devi	Token No. 25057 of 2020	Apprehension of arrest (Petitioner is a lady)	Not considered for the present
493.	Subhash Kumar Jha 9955767231	Deo Narayan Purvey	Token No. 21719 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
494.	Subhash Kumar Jha 9955767231	Lakhi Yadav @ Inardev Yadav	EC-BRHC99-14496-2020 (R. Bail)	Petitioner is in custody	Not considered for the present
495.	Ranjeet Choubey 9973024280	Md. Ghaisul Azam @ Gausul Azam @ Md. Ghousul Azam @ Pappu	Token No. 27495 of 2020 (A. Bail)	Petitioner who is presently member of Zilla Parishad and is going to contest the upcoming Bihar Election, 2020, but due to lodging of	Not considered for the present

				the present false F.I.R. against him, he has been threatened to get arrested so that he could not contest the election.	
496.	Jainandra Kumar 9934652263	Ram Preet Singh and another	Cr. Misc. No. 14476 of 2020 (R. Bail)	Petitioners are in custody since 23.12.2019. Earlier in this case, case diary has been called for and the same has been received)	Not considered for the present
497.	Ranjeet Choubey 9973024280	Gyaneshwar Thakur and another	EC-BRHC99-13939-2020 (Cr. Misc.) (SC/ST Act)	Petitioners are father and son have falsely been dragged in this case.	Not considered for the present
498.	Ranjeet Choubey 9973024280	Golu Kumar @ Ravi Raushan Kumar Singh @ Ravi Raushan Kumar	Token No. 27414 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 11.02.2020 (Petitioner has not been named in the F.I.R.)	Not considered for the present
499.	Dayanand Singh 9431033858	Rajnish Kumar Mishra @ Ranu Mishra @ Rajnish Mishra	EC-BRHC99-19716-2020 (R. Bail)	Petitioner is in custody since 13.01.2020	Not considered for the present
500.	Mayank Bilochan 9471947121	Rajeev Das	EC-BRHC99-15229-2020 (R. Bail)	Petitioner is in custody since 24.04.2020	Not considered for the present

501.	Mayank Bilochan 9471947121	Shree Mallik and others	Cr. Misc. No. 12692 of 2020	Earlier the matter was heard and case dairy was called for. (Seeks permission to list this case)	Not considered for the present
502.	Ranjeet Choubey 9973024280	Raman Kumar Das	EC-BRHC99-15627-2020 (R. Bail) (NDPS Act)	Petitioner is in custody since 25.06.2020 (Nothing has been recovered from the conscious possession of the petitioner)	Not considered for the present
503.	Manish Chandra Gandhi 9852475451	Pankaj Kumar Singh and others	Cr. Appeal No. 669 of 2020 (S.J.)	I.O. is trying to obtain process of Section 83 of the Cr.P.C. Other accused persons have already allowed A. Bail by this Hon'ble Court and the case of the appellants in on similar footing.	Not considered for the present
504.	Sidhendra Narayan Singh 9065291492	Shree Ram Singh @ Sri Ram Singh	Cr. Misc. No. 25040 of 2020 (R. Bail)	Petitioner is in custody since 04.01.2020 (Case number has not been provided)	Not considered for the present
505.	Amit Kumar Anand	Mithilesh Mishra	Cr. Appeal No. 691 of	Wife of the appellant is	Not considered

	9709496046		2020 (S.J.) (SC/ST Act) (A. Bail)	suffering from heart disease and is seriously ill. There is no other person to look after her. (For grant of anticipatory bail)	for the present
506.	Sachida Nand Rai 9835097192	Birendra Kumar @ Birendra Kr. Yadav and another	Token No. 22547 of 2020 (R. Bail)	Petitioner is in custody	Not considered for the present
507.	Sachida Nand Rai 9835097192	Alok Sharma	Token No. 23389 of 2020 (R. Bail)	Petitioner is in custody since 19.03.2020)	Not considered for the present
508.	Sachida Nand Rai 9835097192	Dashrath Kumar @ Dasrath Kr. Soni	Token No. 23192 of 2020 (R. Bail)	Petitioner is in custody	Not considered for the present
509.	Sachida Nand Rai 9835097192	Dashrath Kumar @ Dasrath Kr. Soni	Token No. 23297 of 2020 (R. Bail)	Petitioner is in custody	Not considered for the present
510.	Sachida Nand Rai 9835097192	Shanti Devi	Token No. 23474 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
511.	Sachida Nand Rai 9835097192	Akash Paswan	Token No. 23363 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
512.	Sachida Nand Rai 9835097192	Prem Bhagat	Token No. 23809 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
513.	Sachida Nand Rai 9835097192	Bikram Mukhiya	Token No. 23917 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
514.	Sachida	Jai Prakash	Token No.	Petitioner is	Not

	Nand Rai 9835097192	Yadav @ J.P.	27078 of 2020 (R. Bail)	in custody	considered for the present
515.	Sachida Nand Rai 9835097192	Bagar Kumar @ Ahilesh Kumar Yadav	Token No. 27101 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
516.	Sachida Nand Rai 9835097192	Prabham Singh	Token No. 27301 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
517.	Sachida Nand Rai 9835097192	Manjeet Patel @ Mandep Kr. and others	Token No. 27523 of 2020 (Cr. Appeal) (A. Bail) (SC/ST Act)	Apprehensio n of arrest	Not considered for the present
518.	Sachida Nand Rai 9835097192	Munna Pandey	Token No. 27026 of 2020 (R. Bail)	Petitioner is in custody	Not considered for the present
519.	Sachida Nand Rai 9835097192	Adalat Sahni and another	Token No. 27332 of 2020 (R. Bail)	Petitioner is in custody	Not considered for the present
520.	Sachida Nand Rai 9835097192	Sukesh Kumar Puri	Token No. 27946 of 2020 (R. Bail)	Petitioner is in custody since 21.05.2019	Not considered for the present
521.	Sachida Nand Rai 9835097192	Ramayan Sah and others	Token No. 27855 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
522.	Sachida Nand Rai 9835097192	Alok Dubey	Token No. 26314 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
523.	Sachida Nand Rai 9835097192	Bira Singh @ Beera Singh @ Beer Singh	Token No. 26459 of 2020 (R. Bail)	Petitioner is in custody	Not considered for the present
524.	Pusupendra Kumar Singh 9905059691	Rajkumari Devi	Token No. 25051 of 2020 (A. Bail)	Apprehensio n of arrest (Petitioner is a lady)	Not considered for the present
525.	Sanjay Kumar Chaubey	Smt. Rajmati Devi @ Srimati	Cr. Appeal (S.J.) No. 1017 of 2020	For grant of anticipatory bail	Not considered for the present

	9801026750	Rajpati Devi and others	(A. Bail) (SC/ST Act)		
526.	Pusupendra Kumar Singh 7903909029	Ramakant Kumar	EC-BRHC99-07089-2020 (R. Bail) (Arms Act)	Petitioner is in custody since 15.03.2020. Other co-accused person has been granted bail.	Not considered for the present
527.	Sanjay Kumar Chaubey 9801026750	Ram Bilash Ram and others	EC-BRHC99-09189-2020 (A. Bail) (SC/ST Act)	For grant of anticipatory bail	Not considered for the present
528.	Ravindra Kumar Sinha 9931040225	Ranjeet Kumar @ Gorelal	Token No. 24951 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody since 18.02.2020. He is the only earning member of his family. Due to his judicial custody his family members are at the verge of starvation.	Not considered for the present
529.	Pusupendra Kumar Singh 7903909029	Rita Devi	EC-BRHC99-11054-2020 (A. Bail)	Petitioner is a lady and is suffering from illness. Doctor advised her to take best rest, but due to issuance of warrant she is not able to take care of her.	Not considered for the present
530.	Rajesh Kumar 9431638305	Ram Bachan Raut	EC-BRHC99-12487-2020 (R. Bail)	Petitioner is in custody and he is suffering	Not considered for the present

				from illness	
531.	Rajesh Kumar 9431638305	Ajay Kumar and another	EC-BRHC99-14598-2020 (R. Bail)	Petitioner is in custody since long and he is suffering from illness	Not considered for the present
532.	Rajesh Kumar 9431638305	Kedar Rai @ Kedar Prasad Yadav	Cr. Misc. No. 19305 of 2020	Seeks permission to list this case. (In this case, case diary has been received)	Not considered for the present
533.	Rajesh Kumar 9431638305	Harendra Yadav	Cr. Appeal No. 1423 of 2020 (S.J.) (R. Bail)	Petitioner is in custody since 19.04.2020.	Not considered for the present
534.	Pusupendra Kumar Singh 9905059691	Sonu Kumar @ Abhishek Kumar	Token No. 25474 of 2020 (R. Bail)	Petitioner is in custody since 07.12.2017 and he is suffering from illness.	Not considered for the present
535.	Pusupendra Kumar Singh 7903909029	Sunita Devi	Token No. 26180 of 2020	Petitioner is in custody since 09.02.2020 (Petitioner is a lady and she is suffering from illness)	Not considered for the present
536.	Pusupendra Kumar Singh 7903909029	Umesh Rai	EC-BRHC99-14463-2020 (Excise Act)	Wife of the petitioner is ill and petitioner is the only member who look after his family.	Not considered for the present